

785
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 665 of 2023

Nirmal Singh Chahal

.....Applicant

Versus

State of Punjab & Ors.

.....Respondents

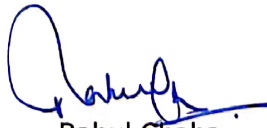
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Date: 22.05.2026
Place: Faridkot


Rahul Chaba,
Deputy Commissioner, Faridkot

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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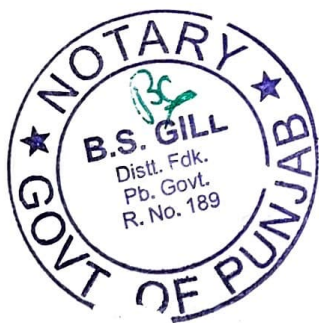
Affidavit of Respondent No. 2/Rahul Chaba, Deputy Commissioner, Faridkot filed on the behalf of Respondent Nos. 1 and 2 in compliance to Order dated 08.04.2026.

I, the above-named deponent, do hereby, solemnly affirm and state as under:

Respectfully Showeth:

1) That considering the submission made by the Applicant that part of green-belt has been encroached upon by the owner of Shahi Haveli, this Hon'ble Tribunal was pleased to pass an order dated 24.02.2026 whereby following directions were issued:

- a) The District Magistrate, Bathinda and Pollution Control Board to issue appropriate directions for constitution of RWAs, if not already constituted in respect to all residential and commercial properties.
- b) The Regional Officer, PPCB is directed to visit the site of the green belt and to submit his report regarding encroachment on green belt. In the eventuality of any encroachment being found, the Regional Officer, PPCB shall sent copy of the report to the District Magistrate cum Deputy Commissioner, Bathinda
- c) Further, District Magistrate also directed to initiate appropriate proceedings for demolition of unauthorized constructions/removal of encroachment immediately on receipt of report of Regional Officer, PPCB regarding encroachment on green belt.
- d) The District Magistrate cum Deputy Commissioner, Bathinda and Superintendent of Police, Bathinda were directed to provide requisite assistance to the Applicant



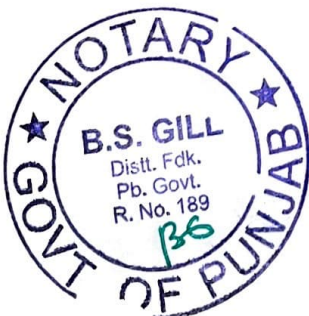
25 MAY 2026

e) The affidavits as directed **788** above may be filed at least one day before the next date of hearing fixed.

- 2) That in pursuance to the above directions regarding a committee was constituted of the following officers to assist the Regional Officer, Punjab Pollution Control Board, Faridkot with direction to submit report regarding the encroachment of green belt. A copy of the said order was circulated to all the concerned officers of Faridkot. A copy of letter no. 144 CEA dated 03.03.2026 is enclosed herewith as **Annexure-A**.
- 3) That in pursuance to the directions regarding constitution of RWA letter was issued to Chief Administrator, Bathinda Development Authority, Bathinda to constitute RWAs as per the relevant provisions of the law and to comply with the directions of the Hon'ble Tribunal. A copy of letter no. 156/CEA dated 06.03.2026 is enclosed herewith as **Annexure-B**.

Action taken report regarding listing of encroachments and removal thereafter:

- 4) That the committee of officers constituted for reporting the encroachments had visited site of the project on 05.03.2026 (Farid Enclave I and II) and had submitted its report vide letter no. 276 dated 17.03.2026 with the following recommendations:
 - a. Encroachment over an area of 876.35 sq. feet of the park (in front of SCO's numbered 19 to 24) by Hotel Shahi Haveli (M/s Farid Enclave Phase II), the measurements of which are given below:
 - i) Entrance to Hotel Shahi Haveli- 8ft x 40 ft: The entrance path may be closed along with the removal of hoarding structure of Hotel Shahi Haveli to restore the integrity of the park.
 - ii) Toilets for Men and Women – 28.5 ft x 11.10 ft: Are used as a public utility.
 - iii) Passage provided for toilets – 6ft x 40 ft: Is used to access the public toilets.
 - b. A committee comprising of the officers/officials of BDA with members of residents of Colony (Farid Enclave I & II) may be constituted to ensure that the green area of the residential colony (Farid Enclave I & II) is not encroached upon by anyone in future.



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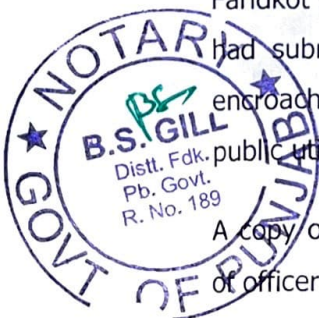
A copy of letter no.276 dated 17.03.2026 alongwith report of the committee of officers is enclosed herewith as **Annexure-C**.

- 5) That in order to take necessary action as per the recommendations of the visiting committee submitted vide letter no. 276 dated 17.03.2026, a meeting of stake holder departments was convened on 25.03.2026, wherein following directions were issued to the concerned departments:
- a) The encroachment pertaining to the entry gate along with the hoarding to be removed. Action to be taken by committee constituted consisting of ADC(G) Faridkot, BDA Bathinda, DTP Faridkot, EE PPCB, Faridkot and Police authorities as members. The exercise to be completed on or by 1st April,2026.
 - b) To demarcate and enclose the boundary of the park in front of Hotel Shahi Haveli via plantation/wired mesh/or any other feasible method to block entrance access to Hotel Shahi Haveli through the said park to restore the integrity of the park. -Action to be taken by BDA
 - c) To take the possession of public toilets inside park and declare it as a public utility. – BDA and later to be handed over to the RWA
 - d) To issue appropriate directions/ measures for constitution of RWAs if not already constituted in respect to all residential and commercial properties and submit report to this office within 3 days. – Action by BDA
 - e) To provide requisite police help- Action by SSP, Faridkot.

A copy of letter no. 177/CEA dated 25.03.2026 with directions to the concerned departments is enclosed herewith as **Annexure-D**.

- 6) That the committee of officers comprising the Additional Deputy Commissioner (G), Faridkot; Additional Chief Administrator, Bathinda Development Authority, Bathinda; Deputy Superintendent of Police, Faridkot; District Town Planner, Faridkot and Environmental Engineer, Punjab Pollution Control Board, Faridkot had submitted their report vide letter no. 123 dated 01.04.2026 that the encroachment has been removed by the encroacher at its own level except public utilities like toilets located in the park in front of Hotel Shahi Haveli.

A copy of letter no.123 dated 01.04.2026 alongwith report of the committee of officers is enclosed herewith as **Annexure-E**.

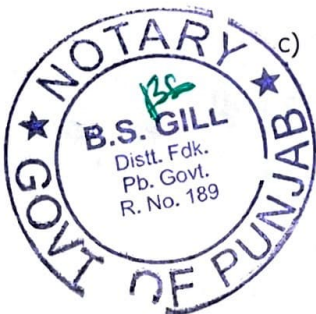


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- 7) That an action taken report in compliance to order dated 24.02.2026 of this Hon'ble Tribunal was filed by the deponent on 04.04.2026. During hearing dated 08.04.2026, which was attended by Ms. Punamdeep Kaur, IAS, Deputy Commissioner, Faridkot, this Hon'ble Tribunal had given strict orders to remove the aforementioned toilets along with all other encroachments in the green belt along with timely constitution of RWAs in the colony.
- 8) That in order to take necessary action as per the directions of this Hon'ble Tribunal a committee was constituted vide letter No. 215/CEA dated 22.04.2026 consisting of Additional Deputy Commissioner (General), ACA, Bathinda Development Authority Bathinda, District Town Planner, Faridkot and Police authorities as members, and following directions were issued to the concerned departments:
- a) i) Encroachment Removal drive to be taken by the constituted committee with adequate cordoning of the area for maintenance of law and order in a time bound manner.
 - ii) ADC (G), Faridkot to submit the detailed report of the encroachment removal drive with photos and mapped details of removed structures.
 - iii) ADC (G), Faridkot shall advise DTP, Faridkot to ensure that the green area of the residential colony (Farid Enclave Phase I & II) is not encroached upon by anyone in the future.

A copy of letter no. 215/CEA dated 22.04.2026 with directions to the concerned departments is enclosed herewith as **Annexure-F**

- b) That Environmental Engineer, Punjab Pollution Control Board, Faridkot was appointed as supervisory officer vide letter no. 218/CEA dated 24.04.2026 to oversee the encroachment removal drive reported via Endst. No. 276 dated 17.03.2026. A copy of letter No. 218/CEA dated 24.04.2026 is enclosed herewith as **Annexure-G**.
- c) That directions were issued to CA, BDA to ensure that proper restoration of the green belt is under taken after removal of encroachments. A copy of the above letter No.224/CEA dated 04.05.2026 is enclosed for reference of this Hon'ble Court as **Annexure-H**.



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- 9) That the committee of officers constituted for removal of encroachments has submitted its report vide No. A.D.C (G)/ FARIDKOT/2026/352 Dated 06.05.2026 that the entire encroachments have been removed which include:

- a) Entrance to Hotel Shahi Haveli- 8ft x 40 ft passage has been removed.
 - b) Toilets for Men and Women – 28.5 ft x 11.10 ft has been demolished.
 - c) Passage provided for toilets – 6ft x 40 ft has been removed.
- Hence, there is now no encroachment in the green belt/park.

A copy of report as submitted by above committee vide No. A.D.C (G)/ FARIDKOT/2026/352 Dated 06.05.2026 alongwith its annexures (pictures of removal) is enclosed herewith as **Annexure-I** for perusal of this Hon'ble court.

- 10) That Environmental Engineer Pollution Control Board has confirmed the report submitted by the committee that the encroachment has been removed from the site. Copy of the letter submitted vide No 415 dated 06.05.2026 is enclosed as **Annexure-J**
- 11) That as per the report submitted by BDA vide No. CA/BDA/Bathinda /2026/192 dated 06.05.2026, the restoration of the green belt has been done and compliance report is enclosed herewith as **Annexure-K**.

Action taken on Constitution of Resident Welfare Association (RWA):

- 12) That Vide notification no. 13/31/2007-6HG2/8001 dated 03.10.2007 issued by Department of Housing and Urban Development, Government of Punjab, Chief Administrator, Bathinda Development Authority (BDA), Bathinda has been designated as the Competent Authorities under section 2(I) of the Punjab Apartment and Property Regulation Act, 1995. Further as per the section 17-A.(1) of The Punjab Apartment and Property Regulation (Amendment) Act, 2014 (Punjab Act No. 21 of 2014) dated 27.08.2014 it has been mentioned as under:

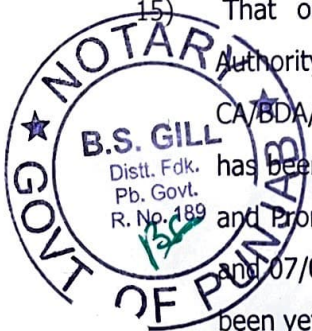
"The competent authority shall by an order direct to form an association of residents in respect of a colony within a period of five years from the date of issue of completion certificate for maintenance and up-keep of common infrastructure and facilities in the colony."



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 Keeping the above into consideration, letter was issued to Chief Administrator, Bathinda Development Authority, Bathinda vide no 156/CEA dated 06.03.2026 (attached as **Annexure B**) to constitute RWAs as per the relevant provisions of the law and to comply with the directions of the Hon'ble Tribunal.

- 13) That Bathinda Development Authority, Bathinda vide its letter no. ACA/BDA/BTI/2026/1477 dated 01.04.2026 had submitted that directions for formation of RWA had been issued to promoter and Residents of above said colony under section 17(A) of PAPRA Act. The concerned Welfare Society and the promoter have submitted their responses to the same and the formation of the Resident Welfare Association (RWA) is under process. A copy of letter no. ACA/BDA/BTI/2026/1477 dated 01.04.2026 regarding compliance report submitted by Bathinda Development Authority is enclosed herewith as **Annexure-L**.
- 14) That verification of the present plot owners of Farid Enclave was sought by BDA, Bathinda from the office of undersigned vide no 126 dated 22.04.2026, which has been provided vide letter No. 228/CEA dated 05.05.2026, copy is enclosed for reference of this Hon'ble Court as **Annexure M**.
 That as per the provisions of PAPRA Act as submitted in above para, further compliance regarding constitution of Resident Welfare Association is to be done at the level of BDA Bathinda, being the Competent Authority. The due assistance as sought has been provided by the office of Deponent. A reminder for ensuring compliance of orders of this Hon'ble Court has been issued to CA, BDA by undersigned vide no 217/CEA dated 22.04.2026. Copy is enclosed for reference of this Hon'ble Court as **Annexure N**.
- 15) That on dated 22/05/2026, a reply from the Bathinda Development Authority, Bathinda has been received in the office vide its letter no. CA/BDA/Bathinda/2026/293, dated 22/05/2026 which states that, a meeting has been called along with the Members of the Farid Enclave Welfare Society and Promoters, and the officials of the BDA, Bathinda on dated 25/03/2026 and 07/05/2026 respectively. As per the report of BDA, Bathinda, no reply has been yet received from the society members/promoters and continuous efforts are being made by BDA, Bathinda for the formation of the RWA (Resident Welfare Association), which is presently under process. Copy of the minutes of the meeting issued vide endst. no. CA/BDA/Bathinda/2026/242-45, Dated : 14/05/2026 is enclosed herewith as **Annexure O**. A copy of letter no. CA/BDA/BTI/2026/293 dated 22/05/2026 regarding compliance report for the formation of RWA in Farid enclave colony Faridkot



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submitted by Bathinda Development Authority, Bathinda is enclosed herewith as **Annexure-P**.

- 16) That in orders dated 08.04.2026, this Hon'ble Tribunal has ordered District Magistrate cum Deputy Commissioner, Faridkot to file additional responses regarding constitution of RWA and also removal of encroachments.
- 17) That deponent may kindly be allowed to place on record the affidavit in compliance of order dated 08.04.2026 of this Hon'ble Tribunal.
- 18) I state that all the statements above made are true to the best of my knowledge and as per the available record.

Deponent



Rahul Chaba

Deputy Commissioner, Faridkot

Date: 22.05.2026

Place: Faridkot

Verification:

I, the deponent above named, do hereby verify and state that the contents of the above affidavit are true and correct to my knowledge as derived from the official record. No part of the above affidavit is false and nothing material has been kept concealed there from.

Deponent

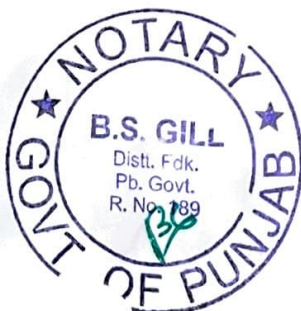


Rahul Chaba

Deputy Commissioner, Faridkot

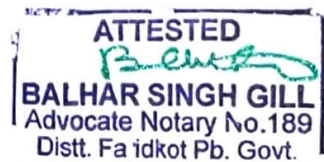
Date: 22.05.2026

Place: Faridkot



The Documents entered in my Register
An Notarial Sr. No. 1048 on the
date of Attestation

B.S.
Balhar Singh Gill
Notary Public Faridkot
No. 189, Pb Govt



25 MAY 2026



Office of the Deputy Commissioner-cum-Distt. Magistrate, Faridkot
CEA Branch

No/144:CEA

Dated :03/03/2026

To,

1. Senior Superintendent Of Police, Faridkot
2. Additional Deputy Commissioner (G), Faridkot
3. Additional Chief Administrator, Bathinda Development Authority, Bathinda
4. Environmental Engineer, Punjab Pollution Control Board, Faridkot
5. District Town Planner, Faridkot
6. Tehsildar, Faridkot

Subject: "NGT OA No 665/2023 regarding Nirmal Singh v/s Farid Colonizers
and Others order dated 24.02.2026"

In regards to above Hon'ble National Green Tribunal, New Delhi has directed Regional Officer, PPCB to visit the site of Farid Enclave located on Kotkapura Road, Faridkot and submit his report regarding the encroachment of Green Belt to office of the undersigned.

As such, to assist Regional Officer, PPCB, Faridkot a committee is constituted with following members:

- | | |
|---|------------|
| 1. Environmental Engineer, Punjab Pollution Control Board, Faridkot | - Chairman |
| 2. District Town Planner, Faridkot | - Member |
| 3. DSP, Faridkot | - Member |
| 4. Tehsildar, Faridkot | - Member |

Above committee shall visit the site and submit report regarding encroachment of Green Belt along with its recommendations within 3 days.


Deputy Commissioner
Faridkot

Office of the Deputy Commissioner-cum-District Magistrate, Faridkot
(CEA Branch)

No: 156 /CEA

Dated: 06/03/2026

To

Chief Administrator,
Bathinda Development Authority,
Bathinda.

Subject: Regarding constitution of Resident Welfare Association (RWA) in M/s Farid Enclave(Phase- I & II); located on Kotkapura Road, Faridkot in compliance to Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors.

Reference: Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors.


In reference to subject cited matter, it is informed that Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors. In para no. 15 has directed as under:

"The District Magistrate, Bathinda and Punjab Pollution Control Board are directed to issue appropriate directions for constitution of RWAs if not already constituted in respect to all residential and commercial properties. The completion certificate, if any, issued to respondent no. 4 will be subject to compliance by respondent no. 4 with its statutory and contractual obligations."

Vide notification no. 13/31/2007-6HG2/8001 dated 03.10.2007 issued by Department of Housing and Urban Development, Government of Punjab, Chief Administrator, Bathinda Development Authority (BDA), Bathinda has been designated as the Competent Authorities under section 2(l) of the Punjab Apartment and Property Regulation Act, 1995. Further as per the section 17-A.(1) of The Punjab Apartment and Property Regulation (Amendment) Act, 2014 (Punjab Act No. 21 of 2014) dated 27.08.2014 it has been mentioned as under:

"The competent authority shall by an order direct to form an association of residents in respect of a colony within a period of five years from the date of issue of completion certificate for maintenance and up-keep of common infrastructure and facilities in the colony."

As such you are hereby directed to comply with the orders of the Hon'ble National Green Tribunal regarding constitution of the Resident Welfare Associations (RWAs) in the said project and submit action taken report within 3 days so that the orders of the Hon'ble National Green Tribunal can be complied with within timeline.


Deputy Commissioner
Faridkot

Ends. No: 157/CEA

Dated: 06/03/2026

A copy of the above is being forwarded to Additional Deputy Commissioner (General), Faridkot for information and necessary actions.


Deputy Commissioner



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ



PUNJAB POLLUTION CONTROL BOARD

ਨੰ: 276

ਮਿਤੀ: 17/03/2026

To,

Deputy Commissioner,
Faridkot.

Subject: Visit to M/s Farid Enclave in pursuant to Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors.

Reference: Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors. and Deputy Commissioner, Faridkot office letter no. 144/CEA dated 03.03.2026.

In reference to the subject cited matter, it is submitted that the Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors. has directed as under:

- "17. In the course of hearing, the Applicant has submitted that the part of green belt has been encroached upon by the owner of Shahi Haveli.*
- 18. The Regional Officer, PPCB is directed to visit the site of the green belt and to submit his report regarding encroachment on green belt. In the eventuality of any encroachment being found, the Regional Officer, PPCB shall send copy of the report to the District Magistrate cum Deputy Commissioner, Bathinda who shall initiate appropriate proceedings for demolition of unauthorized constructions/removal of encroachment immediately on receipt thereof and file his action taken report at least before one day before the next date of hearing fixed.*
- 19. The District Magistrate cum Deputy Commissioner, Bathinda and Superintendent of Police, Bathinda are directed to provide requisite assistance to the Applicant."*

Further, vide above referred letter Deputy Commissioner, Faridkot has constituted a committee of the following members to visit the site of the Farid Enclave located on Kotkapura Road, Faridkot and submit report regarding encroachment of green belt:

- | | |
|---|------------|
| 1. Environmental Engineer, Punjab Pollution Control Board, Faridkot | - Chairman |
| 2. District Town Planner, Faridkot | - Member |
| 3. DSP, Faridkot | - Member |
| 4. Tehsildar Faridkot | - Member |

Accordingly, site of the project was visited by the representatives of member departments on 05.03.2026 in reference to the Hon'ble Tribunal orders dated 24.02.2026 and detailed report is attached along with for your kind perusal and further necessary action in the matter.

Ravideep Singh
Environmental Engineer

ਖੇਤਰੀ ਦਫ਼ਤਰ, ਫ਼ਿਰੋਜ਼ਪੁਰ ਰੋਡ, ਨੇੜੇ ਦਾਣਾ ਮੰਡੀ, ਫ਼ਰੀਦਕੋਟ

Regional Office, Ferozepur Road, Near Grain Market, Faridkot
Email: ppcbfdk@yahoo.com

Subject: Visit to M/s Farid Enclave in pursuant to Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors.

Reference: Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors. and Deputy Commissioner, Faridkot office letter no. 144/CEA dated 03.03.2026.

In reference to the subject cited matter, it is submitted that the Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors. (copy enclosed as annexure- A) has directed as under:

"17. In the course of hearing, the Applicant has submitted that the part of green belt has been encroached upon by the owner of Shahi Haveli.

18. The Regional Officer, PPCB is directed to visit the site of the green belt and to submit his report regarding encroachment on green belt. In the eventuality of any encroachment being found, the Regional Officer, PPCB shall send copy of the report to the District Magistrate cum Deputy Commissioner, Bathinda who shall initiate appropriate proceedings for demolition of unauthorized constructions/removal of encroachment immediately on receipt thereof and file his action taken report at least before one day before the next date of hearing fixed.

19. The District Magistrate cum Deputy Commissioner, Bathinda and Superintendent of Police, Bathinda are directed to provide requisite assistance to the Applicant."

Further, Deputy Commissioner, Faridkot vide above referred letter has constituted a committee of the following members to visit the site of the Farid Enclave located on Kotkapura Road, Faridkot and submit report regarding encroachment of green belt (copy enclosed as annexure- B):

- | | |
|---|------------|
| 1. Environmental Engineer, Punjab Pollution Control Board, Faridkot | - Chairman |
| 2. District Town Planner, Faridkot | - Member |
| 3. DSP, Faridkot | - Member |
| 4. Tehsildar Faridkot | - Member |

Accordingly, committee constituted by the Deputy Commissioner, Faridkot visited the site of the project on 05.03.2026 in reference to the Hon'ble Tribunal orders dated 24.02.2026.

Details of green belt/ parks as per the approved layout plan dated 25.07.2010 for Farid Enclave Phase -I and approved layout plan dated 15.10.2005 for Farid Enclave Phase – II and revised approved layout plan dated 25.10.2021 (jointly for both colonies) (copy enclosed as annexure- C) provided by the office of the Bathinda Development Authority, Bathinda is as under:

Ravideep Singh
EE, PPCB

Farid Enclave (Phase-1), Kotkapura Road, Faridkot

S.no.	Location of Park & Green Area	As per the approved layout	
		Dimensions	Area
1	Adjacent to Plot 50 and Opp to Plot 43-45	80' x 75'	666.67 sq.yds.
2	Adjacent to Nursery School/Club site Phase-1 and Opp to Plot 4-5	64' x 75'	633.33 sq.yds
		+ 15' x 60'	
3	Opposite to SCO 4-10	50' x 140'	777.77 sq.yds.
4	Opposite to SCO 1-3	24'9" x 50'	68.75 sq.yds.
		Triangular Site	
Total Area			2146.52 sq.yds.

Farid Enclave (Phase-2), Kotkapura Road, Faridkot

S.no.	Location of Park & Green Area	As per the approved layout	
		Dimensions	Area
1	Adjacent to Plot 177 and Opp to Plot 170-172	80' x 75'	666.67 sq.yds.
2	Adjacent to School/Club site Phase-2 and Opp to Plot 111-112	73' x 75'	708.33 sq.yds
		+ 15' x 60'	
3	Opposite to SCO 11-18	40' x 160'	711.11 sq.yds.
4	Between Plot 106 & 115	54' x 75'	450 sq. yds.
5	Opposite to SCO 19-24	Irregular Shaped Park	740.78 sq.yds.
Total Area			3276.89 sq.yds.

The status of the parks/ green belts of projects at site is as under:

Farid Enclave (Phase-1), Kotkapura Road, Faridkot**1. Park adjacent to Plot 50 and opposite to plot 43-45:**

The park has been developed in common along with the park adjacent to Plot 177 and opposite to plot 170-172, Farid Enclave (Phase-II) without any boundary wall in between.

At site, the park has swings, green grass landscaping with trees planted along the boundary on three sides. A common seating area bearing dimensions 21ft x 19ft with shed has been constructed in North-West Corner. The residents informed that the structure has been raised for common use to protect the visitors from weather conditions and which also serves as a resting area for the visitors.

Faridkeep Singh
CE PRCB



Plate-1- Photograph showing park of Farid Enclave Phase – I and Phase – II developed in common.



Plate -2- Photograph showing common structure and swings in park of Farid Enclave Phase-I

Plate - 1 & Plate - 2 shows the photographs of the park

Physical Measurements of the park is tabulated below:

S. No	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
1	Park adjacent to Plot 50 and opposite to plot 43-45 of Farid Enclave (Phase I)	80 ft x 75 ft	Park has been developed in single land strip with other park of Farid Enclave Phase-II of same size.	The physical measurements of the park are in consonance with the approved layout plan.

2. Park Adjacent to School/ Club site and Opp to Plot 4-5

The park has been developed in common along with the park Adjacent to School/ Club site and Opp to Plot 111-112, Farid Enclave (Phase-II) without any boundary wall in between.

Ravideep Singh
ee, PPCB

The park is of dimensions 64 ft x 75 ft with a rectangular extension land strip bearing dimensions 60ft x 15 ft in front of internal SCO no.1 to 6. Electricity high tension pole foundation and Trees alongwith wild grass growth were observed in extension land strip of dimension 60ft x 15ft with separate boundary. Vegetable cultivation is being carried out with few trees in other portion of park having dimension as 64 ft x 75 ft. This park stretch is in common with other park in Farid Enclave Phase-II without any boundary in between and having boundary on 2 sides and at the backside wall club.



Plate 3- Land strip of park bearing dimensions 60ft x 15ft Opp to Plot 4-5 Farid Enclave (Phase I)



Plate 4: Park portion bearing dimensions 64 ft x 75 ft developed in common with other park in Farid Enclave Phase- II)

Ravideep Singh
EE PPCB



Plate 5: Park bearing dimensions 64 ft x 75 ft developed in Farid Enclave Phase – I jointly with park bearing dimensions 73 ft. x 75 ft. developed in Farid Enclave Phase- II) showing vegetable cultivation

Plate – 3, 4 and 5 shows the photographs of the park

Physical Measurement of the park is tabulated below:

S. No.	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
1	Park Adjacent to School/Club site Phase-1 and Opp to Plot 4-5 of Farid Enclave (Phase I)	Land strip bearing dimensions 60ft x 15ft Opp to Plot 4-5 (Phase I) + Land strip bearing dimensions 64 ft x 75 ft	land strips bearing dimensions 15ft x 60ft Opp to Plot 4-5 (Phase I) with trees and wild growth and land strip bearing dimensions 64 ft x 75 ft with trees and vegetables cultivation	The physical measurements of the park are in consonance with the approved layout plan.

3. Park Opposite to SCO 4-10

The park site is located between Faridkot-Kotkapura Road and SCO's (4-10) of the Farid Enclave (Phase-I) on the left side of the approach road to the Farid Enclave Phase-I. At site, the park area has been developed in 2 portions having a boundary in between. The portion having size 40 ft x 140 ft seems to be existing area strip having boundary on 2 sides without any boundary towards Faridkot- Kotkapura Road and no boundary with park adjacent in Farid Enclave Phase-II (Opposite to SCO 11-18) of same width 40 feet. The strip of 10ft x 140 ft seems to be recently developed under green area after removing the pucca pavement as fresh row of plants have provided and excavated material of pavement was lying along the site. The 40ft x 140 ft strip has a boundary wall on 2 sides. Green landscaping has been done along with tree plantation along the open boundary and boundary wall. In strip of 10 ft x 140 ft a row of trees has been planted.

Ravideep Singh
EE, PPCB

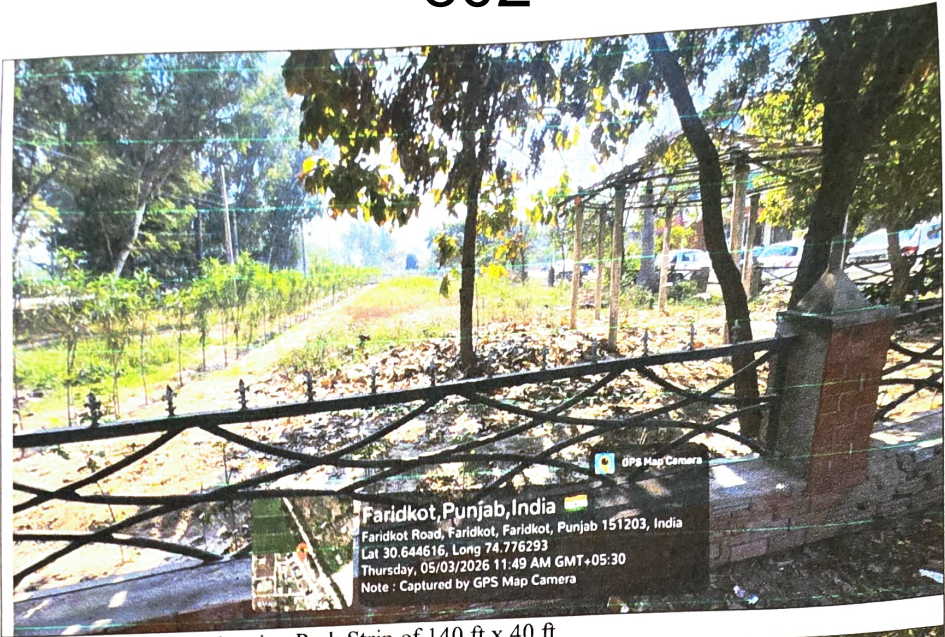


Plate 6: Photograph showing Park Strip of 140 ft x 40 ft

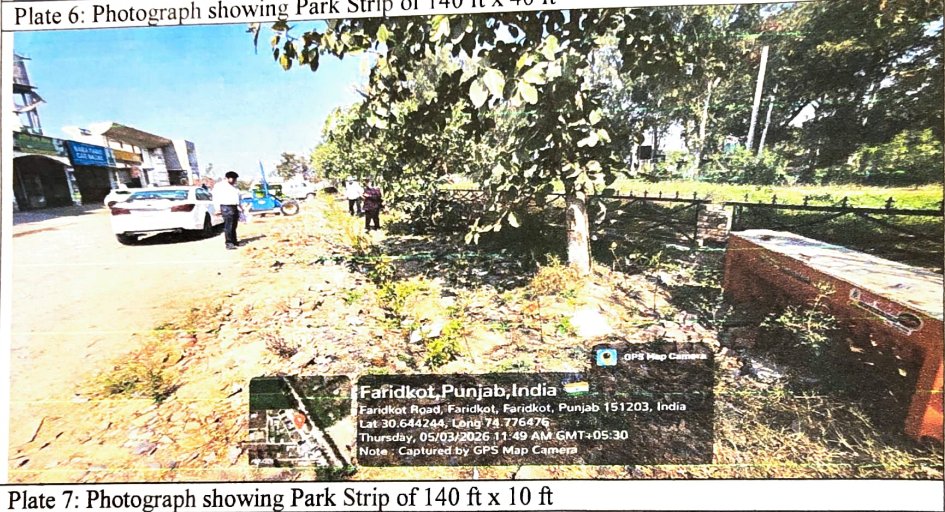


Plate 7: Photograph showing Park Strip of 140 ft x 10 ft

Plate – 6 & 7 shows the photographs of the park

Physical Measurement of the park is tabulated below:

S. No	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
1	Park opposite to SCO 4-10	140 ft x 50 ft	2 strips have been developed with the dimensions as per 140ft x 50 ft	The physical measurement of the approved layout plan.

4. Green Area Opposite to SCO 1-3

The site is located on the right side of the approach road to the Colony from the Faridkot – Kotkapura Road in front of SCO's adjacent to road and is not enclosed by any boundary wall. At site only growth of some plants was observed and has not been developed as park.

Ravideep Singh

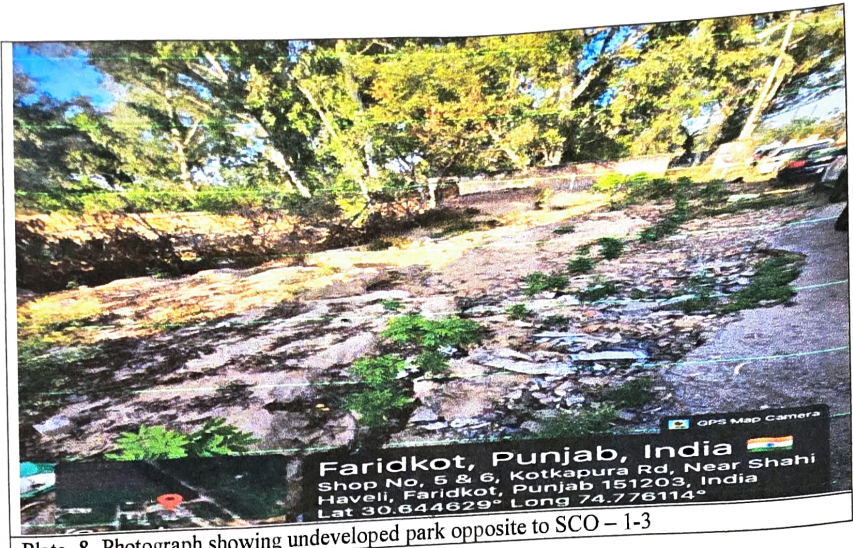


Plate- 8- Photograph showing undeveloped park opposite to SCO – 1-3

Plate – 8 shows the photographs of the park

Physical Measurement of the park is tabulated below:

S. No.	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
1	Park opposite to SCO 1-3	24'9" x 50' Triangular Site	A triangular strip measuring 24'9" x 50' having no plantation and only wild growth.	The physical measurements of the area are in consonance with the approved layout plan.

Farid Enclave (Phase-2), Kotkapura Road, Faridkot

1. Park Adjacent to Plot 177 and Opp to Plot 170-172

The park has been developed in common along with the park adjacent to Plot 50 and opposite to plot 43-45, Farid Enclave (Phase-I) without any boundary wall in between.

At site, the park has swings, green grass landscaping with trees planted along the boundary on three sides.

Ravideep Singh
CE PROB



Plate-9- Photograph showing park of Farid Enclave Phase – I and Phase – II developed in common.

Plate – 9 shows the photographs of the park

Physical Measurements of the park is tabulated below:

S. No	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
1	Park adjacent to 177 and Opp to Plot 170-172 Farid Enclave (Phase II)	80 ft x 75 ft	Park has been developed in single land strip with other park of Farid Enclave Phase-I of same size.	The physical measurements of the park are in consonance with the approved layout plan.

2. Park Adjacent to School/Club site Phase-2 and Opp to Plot 111-112

The park has been developed in common along with the park Adjacent to School/ Club site and Opp to Plot 4, Farid Enclave (Phase-I) without any boundary wall in between.

The park is of dimensions 73 ft x 75 ft with a rectangular extension land strip bearing dimensions 60ft x 15 ft developed opposite to plot no 115 and 6 no. booths of Farid Enclave Phase-II. Trees alongwith wild grass growth were observed in extension land strip of dimension 60ft x 15ft with separate boundary. Vegetable cultivation is being carried out with few trees in other portion of park having dimension as 73 ft x 75 ft. This park stretch is in common with other park in Farid Enclave Phase-I without any boundary in between and having boundary on 2 sides and at the backside wall club. The access to the park was blocked with temporary wooden fencing.

Ravideep Singh
EE PPOB



Plate 10: Park portion bearing dimensions 64 ft x 75 ft developed in common with other park in Farid Enclave Phase- II)



Plate- 11- Park Land strip bearing dimensions 60ft x 15ft Opp to Plot 115 & 6 no. booths of Farid Enclave (Phase II)

Plate – 10 & 11 shows the photographs of the park

Physical Measurements of the park is tabulated below:

S. No.	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
1	Park Adjacent to School/Club site Phase-II and Opp to Plot 115 of Farid Enclave (Phase II)	Land strip bearing dimensions 60ft x 15ft Opp to Plot 115 in front of booths in Farid Enclave (Phase II) +	land strips bearing dimensions 15ft x 60ft Opp to Plot 4-5 (Phase I) with trees and wild growth and land strip bearing dimensions 64 ft x 75 ft with trees and	The physical measurements of the park are in consonance with the approved layout plan.

Ravideep Singh
EE PPSB

		Land strip bearing dimensions 73 ft x 75 ft at backside of club.	vegetables cultivation	
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3. Green area Opposite to SCO 11-18

The park site is located between Faridkot-Kotkapura Road and SCO's (11-18) of the Farid Enclave (Phase-II) on the right side of the approach road to Farid Enclave Phase-II from Faridkot-Kotkapura Road. At site, the park area has been developed in single stretch with extension to the park opposite to SCO 4-10, Farid Enclave (Phase I) without any physical boundary in between.

The park has dimensions of 40ft x 140 ft strip and has a boundary wall on 2 sides. Green landscaping has been done along with tree plantation along the open boundary and boundary wall.



Plate -12- Photograph showing park of Farid Enclave Phase- II developed in front of SCO 11-18.



Plate 13 - Photograph showing park of Farid Enclave Phase- II developed in front of SCO 11-18.

Plate – 12 & 13 shows the photographs of the park

Physical Measurement of the park is tabulated below:

S. No	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
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Ravideep Singh
 ee PPOB

1	Park opposite to SCO 11-18	140 ft x 40 ft	Green area has been developed in Land Strip of dimensions 140 ft x 40 ft	The physical measurements of the park are in consonance with the approved layout plan.
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4. Park Between Plot 106 & 115

The area has not been developed as a park and wild growth was observed at site. The site of park falls between Plot No 106 & 115 of Farid Enclave Phase-II. Foundation of poles of HT wires and electricity transformer poles exists at site with wild growth.



Plate-14- Photograph showing park of Farid Enclave Phase- II developed in between plot no. 106 and 115.

Plate – 14 shows the photographs of the park

Physical Measurement of the park is tabulated below:

S. No.	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
1	Park between plot no. 106 and 115	54 ft x 75 ft	Green Area could not be measured in absence of clear demarcation however no encroachment was observed in the park except for erection of electricity poles	The physical measurements of the park are in consonance with the approved layout plan.

5. Park opposite to SCO 19-24 where Hotel Shahi Haveli is situated

As per the layout plan approved vide drawing No. NM1H dated 25.10.2021 the park was proposed to be developed in L shaped layout area (740.78 sq. yds) in front of SCO's no. 19 to 24 of Farid Enclave (Phase-II).

Ravideep Singh
 EC PPCB

The 6 SCOs numbered as 19 to 24 of Farid Enclave (Phase-II) have been developed as Hotel Shahi Haveli and park in-front of it has been developed with grass and ornamental plants. The park with area of 740.78 sq. yards, has various swings installed with moveable seating arrangement of tables and chairs. Entry to Hotel Shahi Haveli has been provided through the park's central area with pucca flooring (8 ft x 40 ft). Toilets for men and women measuring 28.5 ft x 11.10 ft have also been developed and established in the corner area of the park with passage of pucca flooring measuring 6 ft x40 ft to approach the toilets. However, overall dimensions of the park are same as per the approved layout plan with hotel approach pavement, toilets, and toilet approach pavement covering an area of 876.35 sq. ft. The toilets are used as a public utility. The entrance pavement and the toilet pavement divide the park into 3 green sections.

808



Plate- 15- Photograph showing park area with swings and tables and chairs of Hotel Shahi Haveli

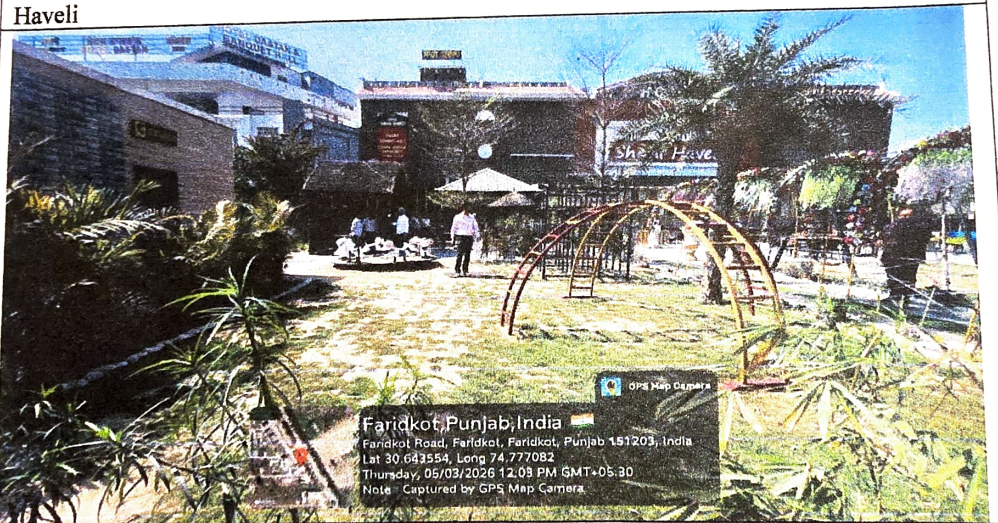


Plate- 16- Photograph showing park area with swings and toilet section on left side

Ravinder Singh
 ee PCCB



Plate 17- Photograph showing entrance (8 ft wide) to Hotel Shahi Haveli through park

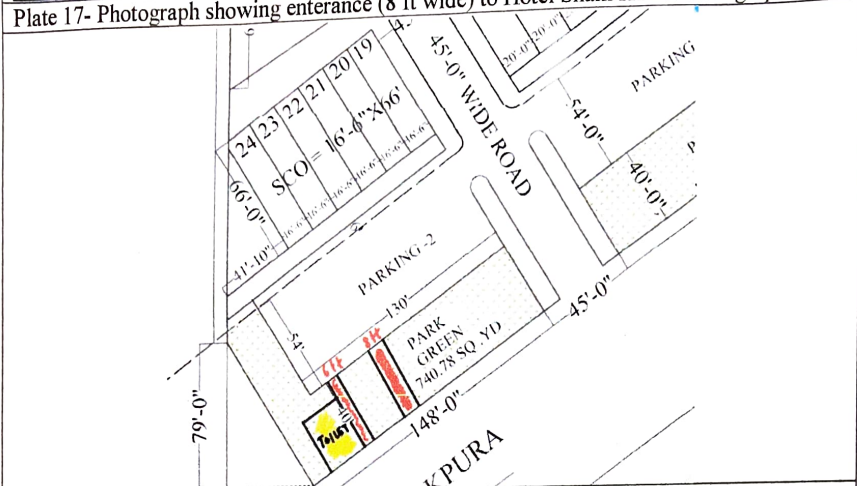


Plate 18 – Map showing location of entrance to the Hotel (8 ft wide), toilet pavement (6 ft wide) and toilet in the park

Plate – 15, 16, 17 and 18 shows the photographs of the park

Physical Measurement of the park is tabulated below:

S. No.	Location of Park & Green Area	Dimensions as per approved map	Site verification	Remarks
1	Park opposite to SCO 19-24	Having land area @740.78 sq. yds.	Out of total area of park 560 sq. ft. (2 nos. pavement 8 ft wide and 6 ft wide of length 40 ft have been provided and a toilet section 316.35 sq. ft. approx. (28.5 ft. x 11.10 ft.) has been provided.	

Ravinder Singh
EE, PPCB

Recommendations:

1. Encroachment over an area of 876.35 sq. feet of the park (in front of SCO's numbered 19 to 24) by Hotel Shahi Haveli (M/s Farid Enclave Phase II), the measurements of which are given below:
 - i) Entrance to Hotel Shahi Haveli- 8ft x 40 ft: The entrance path may be closed along with the removal of hoarding structure of Hotel Shahi Haveli to restore the integrity of the park.
 - ii) Toilets for Men and Women – 28.5 ft x 11.10 ft: Are used as a public utility.
 - iii) Passage provided for toilets – 6ft x 40 ft: Is used to access the public toilets.
2. A committee comprising of the officers/officials of BDA with members of residents of Colony (Farid Enclave I & II) may be constituted to ensure that the green area of the residential colony (Farid Enclave I & II) is not encroached upon by anyone in future.




District Town Planner
Faridkot



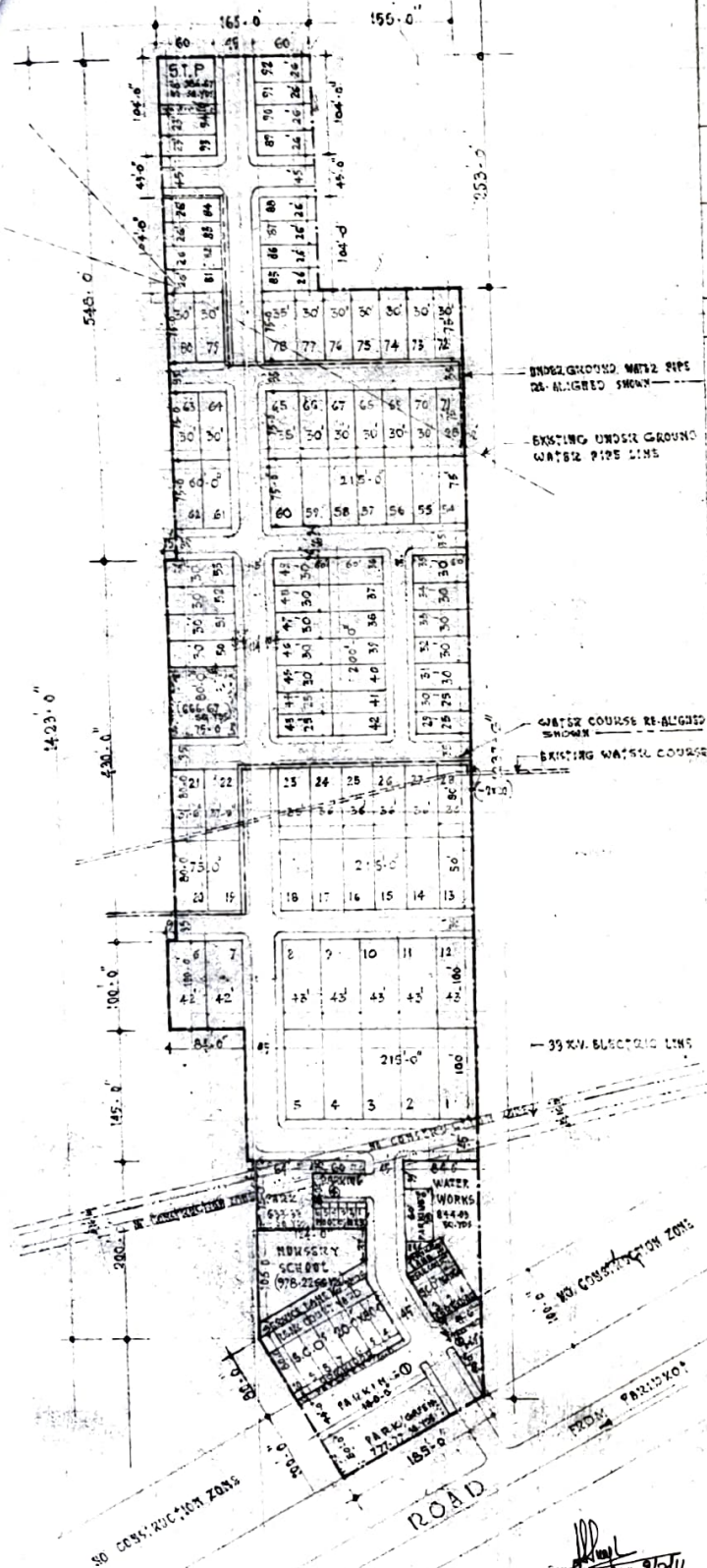
Deputy Superintendent of Police
Faridkot



Tehsildar
Faridkot



Environmental Engineer
Punjab Pollution Control Board
Faridkot



**RESIDENTIAL COLONY NAMEDLY
'FARID ENCLAVE' PHASE - I
ON KOTKAPURA ROAD AT FARIDKOT**

PROMOTER
M/S. FARID COLONISERS, KOTKAPURA ROAD, FARIDKOT.

TOTAL AREA OF THE SCHEME 3.337 ACRES (14600.17 SQ.YDS)
SCHEME BOUNDARY (APPROX)

DETAIL OF RESIDENTIAL PLOTS.

S.NO.	PLOT NOS.	SIZE IN SQ.FT.	AREA OF EACH PLOT IN SQ. YDS.	NO. OF PLOTS.	TOTAL AREA IN SQ. YDS.	
1	105, 8 to 12	43.0 X 100.0	477.75	10	4777.50	
2	6, 7	40.0 X 100.0	466.67	2	933.34	
3	13 to 17, 24 to 27	36.0 X 80.0	320.00	9	2880.00	
4	18, 23	35.0 X 80.0	311.11	2	622.22	
5	19 to 22	37.0 X 80.0	333.33	4	1333.32	
6	28	36.0 X 80.0	315.56	1	315.56	
7	29, 30, 41 to 44	25.0 X 60.0	166.67	6	1000.02	
8	31 to 40, 45 to 49	30.0 X 60.0	200.00	15	3000.00	
9	50 to 59, 61 to 64, 66 to 70, 72 to 77, 79, 80.	30.0 X 75.0	250.00	27	6750.00	
10	60, 65, 78	35.0 X 75.0	291.67	3	875.01	
11	71	35.0 X 75.0	291.67	1	291.67	
12	81 to 82	24.0 X 60.0	177.78	12	2133.33	
13	83, 84	27.0 X 60.0	193.33	2	386.67	
				TOTAL	94	25107.27

STATEMENT OF AREAS.

AREA UNDER RESIDENTIAL PLOTS	25107.27 SQ. YDS.	5.188 ACRES	50.74
AREA UNDER COMMERCIAL PLOT	98.70 SQ. YDS.		
a) S.C.O. 4 to 10 SITE 20X80	1244.22 SQ. YDS.		
b) S.C.O. 1 to 3 SITE 16X60	1807.24 SQ. YDS.	0.373 ACRES	3.71
c) S.C.O. 11 to 13 SITE 16X60	2070.24 SQ. YDS.		
TOTAL SALEABLE AREA	26914.71 SQ. YDS.	5.561 ACRES	56.45
AREA UNDER NURSERY SCHOOL	978.00 SQ. YDS.		
a) WATER WORKS & ELEC	844.03 SQ. YDS.	0.175 ACRES	1.77
b) S.T.P.	396.67 SQ. YDS.	0.830 ACRES	8.31
c) PARKS, GREEN	2146.92 SQ. YDS.	0.444 ACRES	4.41
d) ROADS, PARKING & PAYMENT	1633.92 SQ. YDS.	0.337 ACRES	3.32
TOTAL	41689.67 SQ. YDS.	9.337 ACRES	100.00

DETAIL OF PARKING

PARKING FOR S.C.O. 1 to 10	140 X 80 = 7200 SQ.M.	160 X 60 = 9600 SQ.M.	300 X 30 = 9000 SQ.M.
PARKING FOR BOOTHS	140 X 80 = 7200 SQ.M.	160 X 60 = 9600 SQ.M.	300 X 30 = 9000 SQ.M.
a) S.C.O. 1 to 10	7200 SQ.M.	9600 SQ.M.	9000 SQ.M.
b) S.C.O. 11 to 13	9600 SQ.M.	9600 SQ.M.	9000 SQ.M.
c) S.C.O. 14 to 16	9000 SQ.M.	9600 SQ.M.	9000 SQ.M.
TOTAL	26400 SQ.M.	28800 SQ.M.	27000 SQ.M.
PARKING AREA REQUIRED	40 X 24 X 1000 = 9600 SQ.M.		
PARKING AREA PROVIDED	26400 SQ.M.		
TOTAL	26400 SQ.M.		

RAJESH WADHAWAN
B Arch MCRP AITP
Reg. No. CA/2001/27809
P.L.O. M.O.T.S

RAJESH WADHAWAN
B Arch MCRP AITP
Reg. No. CA/2001/27800
ARCHITECTS - PLANNERS

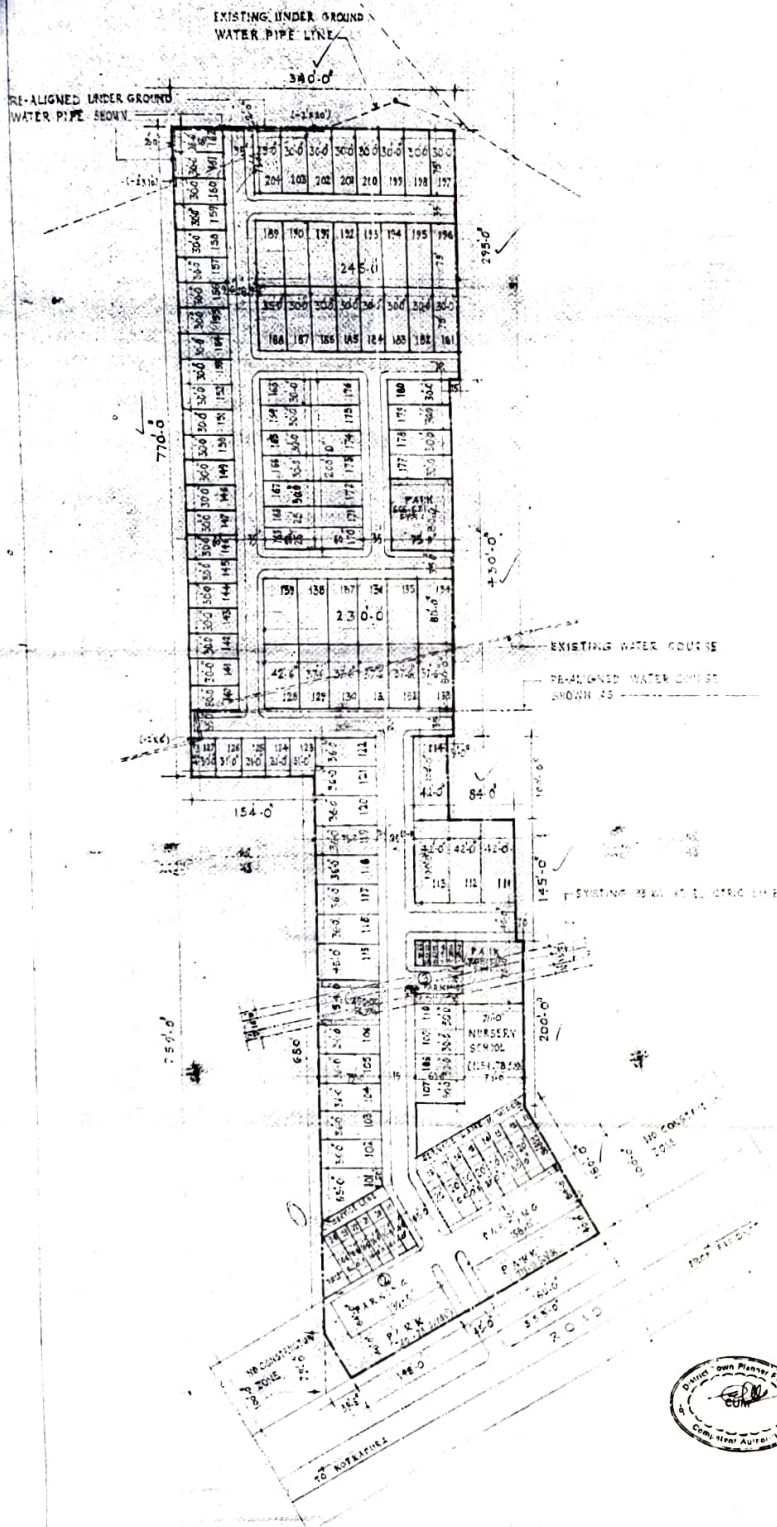
LAY-OUT PLAN (REVISED)

DRAWING NO. 12
JOB NO. 16
DATE 25-7-2010

SCALE 1" = 80'-0"
X N

ARCHI-PLANNERS
ARCHITECTS, TOWN PLANNERS, CONSULTANTS,
111310, SECTOR 44-B, GULSHAN GATE, PH. 011-2646266

Ravideep Singh
EG PCB



PROPOSED RESIDENTIAL COLONY
'FARID ENCLAVE PHASE-II' ON
KOTKAPURA ROAD AT FARIDKOT

PROMOTER
M/S BABA FARID COLONISERS, KOTKAPURA ROAD, FARIDKOT

TOTAL AREA OF THE SCHEME 9.861 ACRES (47623.09 SQ. YDS.) APPROX.

SCHEME BOUNDARY

DETAIL OF RESIDENTIAL PLOTS

S.N.	PLOT NOS.	SIZE IN FEET	AREA OF EACH PLOT IN SQ. YDS.	NO. OF PLOTS	TOTAL AREA IN SQ. YDS.	
1	101	650.00 x 750.00	345.83	1	345.83 ✓	
2	102 TO 106, 116 TO 122	300.00 x 750.00	300.00	12	3600.00 ✓	
3	107 TO 109, 140 TO 151	300.00 x 600.00	200.00	34	6800.00 ✓	
4	111 TO 114	420.00 x 1000.00	466.67	4	1866.68 ✓	
5	15	450.00 x 750.00	375.00	1	375.00 ✓	
6	123 TO 128	310.00 x 450.00	159.00	4	636.00 ✓	
7	117	300.00 x 1000.00	146.67	1	146.67 ✓	
8	118, 135	420.00 x 600.00	377.78	2	755.56 ✓	
9	119 TO 136	370.00 x 800.00	333.33	10	3333.30 ✓	
10	150	300.00 x 1000.00	197.78	1	197.78 ✓	
11	161	300.00 x 550.00	193.33	1	193.33 ✓	
12	162	280.00 x 650.00	180.44	1	180.44 ✓	
13	158 TO 171	250.00 x 600.00	150.00	4	600.00 ✓	
14	172 TO 187, 190 TO 201	300.00 x 750.00	250.00	23	5750.00 ✓	
15	185, 189	350.00 x 750.00	221.67	2	443.34 ✓	
16	202	300.00 x 1000.00	245.55	1	245.55 ✓	
17	203	300.00 x 750.00	225.00	1	225.00 ✓	
18	204	300.00 x 750.00	225.00	1	225.00 ✓	
TOTAL					104	26166.33 ✓

STATEMENT OF AREAS

AREA UNDER RESIDENTIAL PLOTS	26166.33	104	26166.33
AREA UNDER COMMON USE PLACES	1000.00	1	1000.00
AREA UNDER OPEN SPACES	1000.00	1	1000.00
AREA UNDER PARKS & GREEN	1000.00	1	1000.00
AREA UNDER ROADS, PARKING & PAVEMENT	1000.00	1	1000.00
TOTAL AVAILABLE AREA	28166.33	108	28166.33
AREA UNDER NURSERY SCHOOL	1000.00	1	1000.00
AREA UNDER PARKS & GREEN	1000.00	1	1000.00
AREA UNDER ROADS, PARKING & PAVEMENT	1000.00	1	1000.00
TOTAL	30166.33	111	30166.33

DETAIL OF PARKING

PARKING SPOTS	PARKING SPOTS	PARKING SPOTS
0100	0100	0100
0200	0200	0200
0300	0300	0300
0400	0400	0400
0500	0500	0500
0600	0600	0600
0700	0700	0700
0800	0800	0800
0900	0900	0900
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9900	9900	9900
10000	10000	10000

PROMOTER
M/S BABA FARID COLONISERS, KOTKAPURA ROAD, FARIDKOT

ARCHI-PLANNERS
ARCHITECTS, TOWN PLANNERS, CONSULTANTS
7-1310, SECTOR 44, CHANDIGARH-160006

DRAWING NO. 4
JOB NO. 10
DATE 15-10-2005

SCALE 1" = 50'-0"

Ravideep Singh
CC PPCB

REVISED RESIDENTIAL COLONY FARID ENCLAVE COMBINED PHASE - I & II, ON KOTAKPURA ROAD AT FARIDKOT

PROMOTER :- M/S BABA FARID COLONISERS, KOTAKPURA ROAD, FARIDKOT

TOTAL AREA OF THE SCHEME PH-I - 9.837 ACRES OR 47609.17 SQ. YARD
TOTAL AREA OF THE SCHEME PH-II - 9.861 ACRES OR 47823.09 SQ. YARD

DETAILS OF RESIDENCE PLOTS - PHASE-I

Table with 5 columns: SR NO., PLOT NOS., SIZE IN FT, AREA OF EACH PLOT IN SQ. YARD, NOS. OF PLOTS, TOTAL AREA IN SQ. YARD. Lists plots 1 through 13 with their respective dimensions and areas.

DETAILS OF RESIDENCE PLOTS - PHASE-II

Table with 5 columns: SR NO., PLOT NOS., SIZE IN FT, AREA OF EACH PLOT IN SQ. YARD, NOS. OF PLOTS, TOTAL AREA IN SQ. YARD. Lists plots 1 through 18 with their respective dimensions and areas.

STATEMENT OF AREAS - PHASE-I

Summary table for Phase I areas including: AREA UNDER RESIDENTIAL PLOTS, AREA UNDER COMMERCIAL PLOTS, AREA UNDER WATER WORKS, AREA UNDER PARK & GREEN, AREA UNDER ROAD, PARKING, PAVEMENT, and TOTAL.

DETAILS OF PARKING

Table detailing parking areas for Phase I, including Parking No. 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100.

STATEMENT OF AREAS - PHASE-II

Summary table for Phase II areas including: AREA UNDER RESIDENTIAL PLOTS, AREA UNDER COMMERCIAL PLOTS, AREA UNDER WATER WORKS, AREA UNDER PARK & GREEN, AREA UNDER ROAD, PARKING, PAVEMENT, and TOTAL.

DETAILS OF PARKING

Table detailing parking areas for Phase II, including Parking No. 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100.

DRAWING NO. NM/II DATED: 25-10-2021

PROMOTER :-

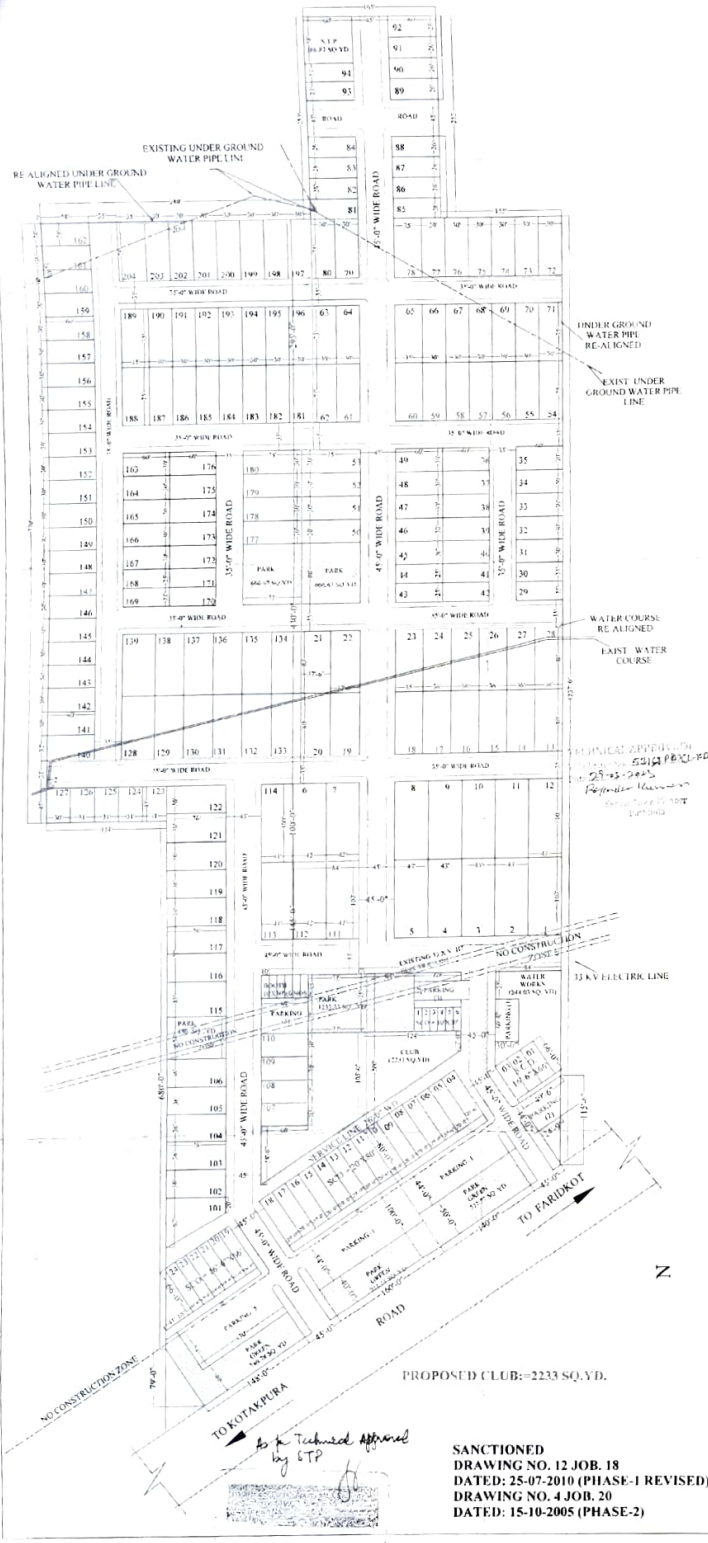
ARCHITECT :-

SANCTIONED DRAWING NO. 12 JOB. 18 DATED: 25-07-2010 (PHASE-I REVISED) DRAWING NO. 4 JOB. 20 DATED: 15-10-2005 (PHASE-2)

ARCHITECTS ADDRESS & VASTU CONSULTANT ADDRESS: 2ND FLOOR, C/O. BANGSAL BUILDING, CON. NO. - 9085-2008, KOTAKPURA, FARIDKOT. E-MAIL: AVID - nirmaan.architects@yahoo.co.in



Handwritten signature: Ravideep Singh, EC PDCB



ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਫਰੀਦਕੋਟ

ਨੰਬਰ

177/ਸੀ.ਈ.ਏ

ਮਿਤੀ. 25.03.2026

ਇਸ ਦਾ ਇਕ ਉਤਾਰਾ ਸੀਨੀਅਰ ਪੁਲਿਸ ਕਪਤਾਨ, ਫਰੀਦਕੋਟ, / ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ), ਫਰੀਦਕੋਟ, / ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ, ਬਠਿੰਡਾ ਵਿਕਾਸ ਅਥਾਰਟੀ, ਬਠਿੰਡਾ, / ਐਕਸੀਅਨ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਫਰੀਦਕੋਟ, / ਜ਼ਿਲ੍ਹਾ ਨਗਰ ਯੋਜਨਾਕਾਰ, ਫਰੀਦਕੋਟ, / ਤਹਿਸੀਲਦਾਰ, ਫਰੀਦਕੋਟ ਜੀ ਨੂੰ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

ਵਾਸਤੇ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ

ਫਰੀਦਕੋਟ

(English Translation)

Office of Deputy Commissioner, Faridkot

No. 177/CEA

Date: 25.03.2026

A copy of the above is being sent to Senior Superintendent of Police/ Additional Deputy Commissioner(G), Faridkot/ Chief Administrator, Bathinda Development Authority, Bathinda/ Executive Engineer, Punjab Pollution Control Board, Faridkot / District Town Planner, Faridkot / Tehsildar , Faridkot for information and further necessary actions.

For Deputy Commissioner,
Faridkot

Subject: Proceedings of meeting under the chairmanship of Deputy Commissioner, Faridkot for compliance of Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors. Dated 25.03.2026

Reference: Letter No. CEA/175/ਕਾਮਿਓਨਿਟੀ dated 20.03.2026 of this office.

- Members Present:
1. Representative of Senior Superintendent of Police, Faridkot
 2. Additional Deputy Commissioner (General), Faridkot
 3. Chief Administrator, BDA
 4. Environmental Engineer, PPCB, Faridkot
 5. Representatives from DTP office, Faridkot
 6. Tehsildar, Faridkot

In reference to the subject cited matter, It is submitted that the Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors. has directed as under:

- "15. The District Magistrate, Faridkot and Punjab Pollution Control Board are directed to issue appropriate directions for constitution of RWAs if not already constituted in respect to all residential and commercial properties. The completion certificate, if any, issued to respondent no. 4 will be subject to compliance by respondent no. 4 with its statutory and contractual obligations
17. In the course of hearing, the Applicant has submitted that the part of green belt has been encroached upon by the owner of Shahi Haveli.
18. The Regional Officer, PPCB is directed to visit the site of the green belt and to submit his report regarding encroachment on green belt. In the eventuality of any encroachment being found, the Regional Officer, PPCB shall send copy of the report to the District Magistrate cum Deputy Commissioner, Faridkot who shall initiate appropriate proceedings for demolition of unauthorized constructions/removal of encroachment immediately on receipt thereof and file his action taken report at least before one day before the next date of hearing fixed.
19. The District Magistrate cum Deputy Commissioner, Faridkot and Superintendent of Police, Faridkot are directed to provide requisite assistance to the Applicant."

Further in compliance of direction 18, Regional Office PPCB, Faridkot has submitted its report regarding encroachment on green belt the recommendations of which are reproduced hereunder:

[Handwritten signature]

1. *Encroachment over an area of 876.35 sq. feet of the park (In front of SCO's numbered 19 to 24) by Hotel Shahi Haveli (M/s Farid Enclave Phase II), the measurements of which are given below:*
 - i) *Entrance to Hotel Shahi Haveli- 8ft x 40 ft: The entrance path may be closed along with the removal of hoarding structure of Hotel Shahi Haveli to restore the integrity of the park.*
 - ii) *Toilets for Men and Women – 28.5 ft x 11.10 ft: Are used as a public utility.*
 - iii) *Passage provided for toilets – 6ft x 40 ft: Is used to access the public toilets.*

2. *A committee comprising of the officers/officials of BDA with members of residents of Colony (Farid Enclave I & II) may be constituted to ensure that the green area of the residential colony (Farid Enclave I & II) is not encroached upon by anyone in future.*

Considering the above report, submissions of stakeholder departments and orders of Hon'ble NGT, following directions were issued:

- a) The encroachment pertaining to the entry gate along with the hoarding to be removed. Action to be taken by committee constituted consisting of ADC(G), BDA, DTP, Faridkot, EE, PPCB, Faridkot and Police authorities as members. The exercise to be completed on or by 1st April, 2026.
- b) To demarcate and enclose the boundary of the park in front of Hotel Shahi Haveli via plantation/wired mesh/or any other feasible method to block entrance access to Hotel Shahi Haveli through the said park to restore the integrity of the park. -Action to be taken by BDA
- c) To take the possession of public toilets inside park and declare it as a public utility. – BDA and later to be handed over to the RWA
- d) To issue appropriate directions/ measures for constitution of RWAs if not already constituted in respect to all residential and commercial properties and submit report to this office within 3 days. – Action by BDA
- e) To provide requisite police help- Action by SSP, Faridkot

The reports for compliance of above directions to be submitted by 2nd April, 2026


Deputy Commissioner
Faridkot

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ), ਫਰੀਦਕੋਟ।

ਸੇਵਾ ਵਿਖੇ

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਫਰੀਦਕੋਟ।

ਪੱਤਰ ਨੰ: ਵ:ਡਿ:ਕ:(ਜ)/ਡੀ.ਟੀ.ਪੀ./ਫਰੀਦਕੋਟ/2026....123.....
ਮਿਤੀ:.....1-4-26.....

Proceedings of meeting under the chairmanship of Deputy Commissioner,
Faridkot for compliance of Hon'ble National Green Tribunal orders Dated
24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh versus
Others Dated 25.03.2026.

ਦਫਤਰ-ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਫਰੀਦਕੋਟ	
-ਤਾਜ਼ਾ ਡਾਕ. 1/4/26	
ਨੰ:.....	ਮਿਤੀ:.....
ਏ.ਡੀ.ਸੀ.	
ਏ.ਡੀ.ਸੀ. (ਵਿ)	ਡੀ.ਸੀ.
ਸ.ਕ. (ਜ).....
ਸ.ਕ. (ਸਿਕਾ).....
ਡੀ.ਆਰ.ਓ.....
ਸੁਪਰਵਾਈਟਰ.....
ਸਟਾਫ਼ਰ Dated	CBA
of Punjab &.....
ਮਿਤੀ:.....

1/2/26
1/4/26
ਵਿਸ਼ਾ :-
3739507

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ: 177/ਸੀ.ਈ.ਏ. ਮਿਤੀ 25-03-2026 ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿਚ ਕੀਤੀ ਗਈ ਕਾਰਵਾਈ ਦੀ ਕਾਪੀ ਇਸ

ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਆਪ ਜੀ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।

ਨੱਥੀ: ਉਕਤ ਅਨੁਸਾਰ

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ),
ਫਰੀਦਕੋਟ।

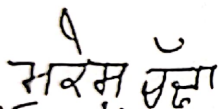
ਵਿਸ਼ਾ :- Proceedings of meeting under the chairmanship of Deputy Commissioner, Faridkot for compliance of Hon'ble National Green Tribunal orders Dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh versus State of Punjab & Others Dated 25.03.2026.

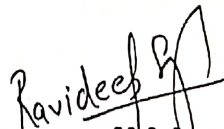
ਹਵਾਲਾ:- ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਮਾਨਯੋਗ ਸ਼ਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਫਰੀਦਕੋਟ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ: 177/ਸੀ.ਈ.ਏ. ਮਿਤੀ 25-03-2026।


ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਹਵਾਲੇ ਮਾਧੀਨ ਪੱਤਰ ਚਾਹੀ ਮਾਨਯੋਗ ਸ਼ਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਫਰੀਦਕੋਟ ਜੀ ਵੱਲੋਂ ਫਰੀਦ ਇਨਕਲੋਚਰ ਏਜੰਡਾ ਵਿੱਚ ਅਤੇ ਫਰੀਦ ਇਨਕਲੋਚਰ, ਏਜੰਡਾ 2 ਵਿੱਚ ਗਰੀਨ ਬੈਲਟ ਵਿੱਚ ਹੋਈਆਂ ਇਨਕਰੋਚਮੈਂਟ ਨੂੰ ਹਟਾਉਣ ਲਈ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੁਕਮ ਜਾਰੀ ਕੀਤੇ ਗਏ ਸਨ।

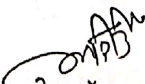
"The encroachment pertaining to the entry gate along with the hoarding to be removed. Action to be taken by committee constituted consisting of ADC(G), BDA, DTP, Faridkot, EE, PPCB, Faridkot and Police authorities as members. The exercise to be completed on or by 1st April, 2026"


ਉਕਤ ਸਬੰਧੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਨਕਰੋਚਰ/ਉਲੰਘਣਾਕਾਰ ਵੱਲੋਂ ਆਪਣੇ ਪੱਧਰ ਤੇ ਇਨਕਰੋਚਮੈਂਟ ਨੂੰ ਹਟਾ ਦਿੱਤਾ ਗਿਆ ਹੈ (ਫੋਟੋ ਨੱਥੀ)। ਉਕਤ ਰਿਪੋਰਟ ਆਪ ਨੂੰ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।


ਜਿਤੈਂਦਰ ਸਿੰਘ
ਜ਼ਿਲ੍ਹਾ ਨਗਰ ਯੋਜਨਾਕਾਰ (ਪੀ.ਐਂਡ.ਆਰ)
ਫਰੀਦਕੋਟ।


Ravideep
ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਨ ਕੰਟਰੋਲ ਬੋਰਡ,
ਫਰੀਦਕੋਟ।


ਸੀਨੀਅਰ/ਉਪ ਕਪਤਾਨ ਪੁਲਿਸ,
ਫਰੀਦਕੋਟ।


ਵਧੀਕ ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
ਬੀ.ਡੀ.ਏ. ਬਠਿੰਡਾ।


ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ),
ਫਰੀਦਕੋਟ।

Additional Deputy Commissioner (G), Faridkot

To,

Deputy Commissioner,

Faridkot

Letter No. ADC(G)/D.T.P./Faridkot/2026/123

Dated: 01/04/2026

Subject: Proceeding of meeting under the Chairmanship of Deputy Commissioner, Faridkot for compliance of Hon'ble Green Tribunal orders Dated: 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh V/s State of Punjab & Others dated 25.03.2026

Reference: With reference to the letter no. 177/CEA, Dated: 25-03-2026.

A copy of the action taken in relation to the above subject and reference letter is enclosed with this letter and is being sent to you for your information and further action.

Attached: As per the above

Additional Deputy Commissioner (G)

Faridkot

Subject : - Proceeding of meeting under the Chairmanship of Deputy Commissioner, Faridkot for compliance of Hon'ble Green Tribunal orders Dated: 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh V/s State of Punjab & Others, Dated : 25.03.2026

Reference: With Reference to letter no : 177/CEA, Dated: 25/03/2026

In the above subject, the Hon'ble Deputy Commissioner, Faridkot, through the letter referred to above, issued the following orders to remove the encroachments in the green belt in Farid Enclave Phase 1 and Farid Enclave, Phase 2.

"The encroachment pertaining to the entry gate along with the hoarding to be removed. Action to be taken by committee constituted consisting of ADC(G), BDA, DTP, Faridkot, EE, PPCB, Faridkot and Police authorities as members. The exercise to be completed on or by 1st April, 2026"

In this regard, it is informed that the encroachment has been removed by the encroachment/violator at his own level (photo attached). The said report is being sent to you for further action.

District Town Planner (P&R)
Faridkot

Environment Engineer,
Punjab Pollution Control Board,
Faridkot

Senior/Deputy Superintendent of Police
Faridkot

Additional Chief Administrator
BDA, Bathinda

Additional Deputy Commissioner, (General)
Faridkot

10:07

822

5G



You



Visit Report Farid Enclave.d...



g park area with swings and toilet section



Faridkot, Punjab, India

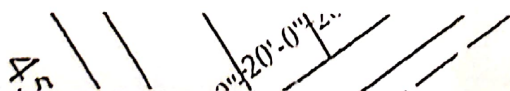
Faridkot Road, Faridkot, Faridkot, Punjab 151203, I

Lat 30.643612, Long 74.777099

Thursday, 05/03/2026 12:03 PM GMT+05:30

Note : Captured by GPS Map Camera

g entrance (8 ft wide) to Hotel Shahi Hav





ay

**OFFICE OF DEPUTY COMMISSIONER,
FARIDKOT**

To,

1. Senior Superintendent of Police, Faridkot
2. Additional Chief Administrator, Bathinda Development Authority,
Bathinda
3. Additional Deputy Commissioner (General), Faridkot
4. District Town Planner, Faridkot
5. Tehsildar, Faridkot

No. 215

Dated 22-04-2026

Subject: Compliance of Hon'ble National Green Tribunal Orders in OA No. 665 2023 titled as Nirmal Singh versus State of Punjab & Ors.

Reference: Hon'ble National Green Tribunal Orders dated 24.02.2026 and hearing dated 08.04.2026 in OA No. 665 of 2023 titled as Nirmal Singh versus State of Punjab & Ors.

In reference to the subject cited matter, Hon'ble National Green Tribunal in its orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh versus State of Punjab & Ors. had directed as under:

"17. In the course of hearing, the Applicant has submitted that the part of green belt has been encroached upon by the owner of Shahi Haveli.

18. The Regional Officer PPCB is directed to visit the site of the green belt and to submit his report regarding encroachment on green belt. In the eventuality of any encroachment being found, the Regional Officer, PPCB shall send copy of the report to the District Magistrate cum Deputy Commissioner Faridkot who shall initiate appropriate proceedings for demolition of unauthorized constructions/removal of encroachment immediately on receipt thereof and file his action taken report at least before one day before the next date of hearing fixed.


19. The District Magistrate cum Deputy Commissioner, Faridkot and Superintendent of Police, Faridkot are directed to provide requisite assistance to the Applicant."

Considering the report submitted by PPCB, Faridkot, removal of encroachments in green belt of Farid Enclave Colony was done except public utilities like toilets located in park in front of Shahi Haveli among others and report was submitted to Hon'ble National Green Tribunal. Thereafter, during hearing dated 08.04.2026, which was attended by the undersigned, Hon'ble National Green Tribunal has given strict orders to remove the aforementioned toilets along with all other encroachments in the green belt of Farid Enclave Colony located on Kotkapura Road, Faridkot.

For compliance of latest orders of Hon'ble NGT a committee is hereby constituted, consisting of Additional Deputy Commissioner (General), ACA, Bathinda Development Authority, District Town Planner, Faridkot and Police Authorities as members. The committee shall remove encroachment pertaining to toilets located in front of Hotel Shahi Haveli along with all other encroachments in the green area of the colony as reported by the Environmental Engineer, PPCB, Faridkot in his report via Ensd No. 276, Dated: 17.03.2026.

For timely compliance of Hon'ble NGT orders following orders are issued:

1. Encroachment Removal drive to be taken by the constituted committee with adequate cordoning off the area for the maintenance of law and order in a time bound manner.
2. ADC(G), Faridkot to submit the detailed report of encroachment removal drive with photos and mapped details of removed structures.
3. ADC(G), Faridkot shall advise DTP, Faridkot to ensure that the green area of the residential colony (Farid Enclave Phase I & II) is not encroached upon by anyone in the future.


Deputy Commissioner,
Faridkot

826



Ammeswre-G

40

**Office of the Deputy Commissioner-cum-Distt. Magistrate, Faridkot
(CEA Branch)**

No. 218/CEA

Date: 24.04.2026

**Environmental Engineer,
Punjab Pollution Control Board,
Faridkot.**

Subject: Compliance of Hon'ble National Green Tribunal Orders in OA No. 665 2023 titled as Nirmal Singh versus State of Punjab & Ors.

Reference: In the continuation of letter No. 215/CEA, Dated 22.04.2026 of this office.

In continuation of the order No. 215 dated 22.04.2026 issued by this office, Environmental Engineer, Punjab Pollution Control Board is appointed as supervisory officer to oversee the encroachment removal drive as per his report submitted via Endst. No. 276 dated 17.03.2026.


**Deputy Commissioner,
Faridkot**

Endst. No. 219/CEA

Date : 24.04.2026

A copy of above is sent to following for information:

1. Senior Superintendent of Police, Faridkot
2. Additional Chief Administrator, Bathinda Development Authority, Bathinda
3. Additional Deputy Commissioner (General), Faridkot
4. District Town Planner, Faridkot
5. Tehsildar, Faridkot


**For Deputy Commissioner,
Faridkot**

OFFICE OF DEPUTY COMMISSIONER, FARIDKOT

(CEA Br)

41

To

Chief Administrator (CA)
Bathinda Development Authority (BDA)
Bathinda.

Letter No. 224 / CEA

Dated: 04-05-2026


Subject: Compliance of Hon'ble National Green Tribunal Orders in OA 665 of 2023 titled as Nirmal Singh v/s State of Punjab and others.

Reference: 1. This office letter No. 215 dated 22.04.2026.
2. Office Order vide Endst No. ਵ: ਡਿ: ਕ(ਜ)/ ਫਰੀਦਕੋਟ/2026/181-188 dated 04.05.2026 issued by Additional Deputy Commissioner (General), Faridkot.

For compliance of NGT Hon'ble National Green Tribunal Orders in OA No. 665 of 2023 titled as Nirmal Singh versus State of Punjab & Ors, orders were issued vide letter No. 215 dated 22.04.2026 for encroachment removal drive in green belt of Farid Enclave Colony. Further, orders have been issued by office of ADC(G), Faridkot vide Endst No. ਵ: ਡਿ: ਕ(ਜ)/ ਫਰੀਦਕੋਟ/2026/181-188 dated 04.05.2026 as per which encroachment removal drive is to be undertaken on 05.05.2026.

For compliance of Hon'ble NGT orders and above-mentioned orders following directions are issued:


1. CA, BDA to ensure that adequate personnel are deployed at site at the time of demolition as per orders by office of ADC(G) dated 04.05.2026.
2. As the possession of green areas in Farid Enclave lies with BDA, Chief Administrator, BDA to issue directions to Additional Chief Administrator, BDA that proper restoration of green belt is under taken after removal of encroachments and action taken report is submitted to this office within 3 days.
3. CA, BDA to issue directions to ACA, BDA that green area of the residential colony (Farid Enclave Phase I & II) is not encroached upon by anyone in the future.


Deputy Commissioner
Faridkot

Endst.No. 225/CEA

Dated: 04-05-2026

A Copy of the above is forwarded to Additional Deputy Commissioner (General), Faridkot for information and necessary action.


Deputy Commissioner
Faridkot

To

The Deputy Commissioner-cum-
District Magistrate, Faridkot.

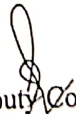
Letter No. A.D.C (G)/Faridkot/2026/358

Dated 06.05.2026

Subject; Compliance of Hon'ble National Green Tribunal orders in OA no. 665 of 2023 titled as Nirmal Singh Chahal vs State of Punjab and Ors. - Removal of encroachments in green/ park area at Farid Enclave Phase 1 & Phase 2, Kotkapura Road, Faridkot.

Reference: Your office's letter no. 215/ dated 22-04-2026.

In reference to subject cited above, a committee was constituted vide above reference letter comprising of Additional Deputy Commissioner (G), Faridkot, Additional Chief Administrator, Bathinda Development Authority, Bathinda, District Town Planner, Faridkot & Police as members with a direction to demolish the encroachments of Toilet, Pathway and Entrance in the green park in front of SCO's No19-24 by Shahi Haweli at Farid Enclave colony, Kotkapura Road, Faridkot as per the report submitted by PPCB, Faridkot vide letter no. 276 dated 17-03-2026, Accordingly demolition drive was carried out on dated 05/05/2026 with respect to the office order issued vide letter No 181-88 dated 04-05-2026. The said encroachments as per PPCB report has been removed and report is placed at the Annexure-1. The Photographs of the green park area before and after the demolition are placed at the Annexure-2. The report is hereby submitted to you for your kind perusal .


Additional Deputy Commissioner
Faridkot.

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COMMITTEE REPORT

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Subject: Compliance of Hon'ble National Green Tribunal orders in OA no. 665 of 2023 titled as Nirmal Singh Chahal vs State of Punjab and Ors. - Removal of encroachments in green/ park area at Farid Enclave Phase 1 & Phase 2, Kotkapura Road, Faridkot.

Reference: Office of Deputy Commissioner, Faridkot order no. 215 dated 22-04-2026.

It is submitted that Hon'ble National Green Tribunal In OA no. 665 of 2023 titled as Nirmal Singh Chahal vs State of Punjab and Ors. considering the submission made by the applicant regarding part of green belt has been encroached upon by the owner of Shahi Havell, was pleased to pass an order dated 24.02.2026 thereby directing the District Magistrate to initiate appropriate proceedings for demolition of unauthorized constructions/ removal of encroachment immediately on receipt of report of Regional Officer, PPCB regarding encroachment on green belt.

In pursuance to order dated 24.02.2026 of the Hon'ble Tribunal, Deputy Commissioner, Faridkot vide order no. 144/ CEA dated 03.03.2026 constituted a committee comprising of Environmental Engineer, Punjab Pollution Control Board, Faridkot; Deputy Superintendent of Police, Faridkot; District Town Planner, Faridkot and Tehsildar, Faridkot with direction submit report regarding the encroachment of green belt of project M/s Farid Enclave I and II. The committee visited the site of the project on 05.03.2026 and submitted its report vide letter no. 276 dated 17.03.2026 with the following recommendations.

1. Encroachment over an area of 876.35 sq. feet of the park (in front of SCO's numbered 19 to 24) by Hotel Shahi Haveli (M/s Farid Enclave Phase II), the measurements of which are given below:
 - i) Entrance to Hotel Shahi Haveli- 8ft x 40 ft: The entrance path may be closed along with the removal of hoarding structure of Hotel Shahi Haveli to restore the integrity of the park.
 - ii) Toilets for Men and Women – 28.5 ft x 11.10 ft: Are used as a public utility.
 - iii) Passage provided for toilets – 6ft x 40 ft: Is used to access the public toilets.
2. A committee comprising of the officers/officials of BDA with members of residents of Colony (Farid Enclave I & II) may be constituted to ensure that the green area of the residential colony (Farid Enclave I & II) is not encroached upon by anyone in future.

Considering the report submitted by Environmental Engineer, PPCB, Faridkot, removal of encroachments in green belt of Farid Enclave Colony was done except public utilities like toilets located in park in front of Shahi Havell among others and report was submitted by Deputy Commissioner, Faridkot In Hon'ble Tribunal. On hearing dated 08.04.2026, Hon'ble Tribunal has given strict orders to remove the aforementioned toilets along with

all other encroachments in the green belt of Farid Enclave Colony located on Kotkapura Road, Faridkot.

Further, in compliance to observation and directions of Hon'ble Tribunal during hearing dated 08.04.2026, vide above referred orders, a committee was constituted by Deputy Commissioner, Faridkot consisting of Additional Deputy Commissioner (General); ACA, Bathinda Development Authority; District Town Planner, Faridkot and Police Authorities as members. The committee was directed to remove encroachment pertaining to toilets located in front of Hotel Shahi Havell along with all other encroachments in the green area of the colony as reported by the Environmental Engineer, PPCB, Faridkot in his report. It was also directed that:

1. Encroachment Removal drive to be taken by the constituted committee with adequate cordoning of the area for maintenance of law and order in a time bound manner.
2. ADC (G), Faridkot to submit the detailed report of the encroachment removal drive with photos and mapped details of removed structures.
3. ADC (G), Faridkot shall advise DTP, Faridkot to ensure that the green area of the residential colony (Farid Enclave Phase I & II) is not encroached upon by anyone in the future.


In compliance to order no. 215 dated 22-04-2026 & Addition Deputy Commissioner (G), Faridkot vide office order no. 181-88 dated 04-05-2026, the committee carried out encroachment removal drive on 05-05-2026, clearing the encroachments in the green area of the colony as reported by Environmental Engineer, Punjab Pollution Control Board, Faridkot in his report vide Letter No. 276 dated 17-03-2026.


The entire operation was executed under the supervision of the Environmental Engineer, PPCB as per his appointment as Supervisory Officer vide Deputy Commissioner, Faridkot office letter no. 218 dated 24-04-2026.

Dated: 05-05-2026


**Addition Deputy Commissioner (G),
Faridkot**


**Addition Chief Administrator,
BDA, Bathinda**


**Dy. Superintendent of Police,
Faridkot**


**District Town Planner,
Faridkot**

BEFORE DEMOLITION PATHWAY



DURING DEMOLITION PATHWAY





RESTORATION OF PATHWAY TO PARK





DURING DEMOLITION TOILET & PASSAGE

IMAGE-1



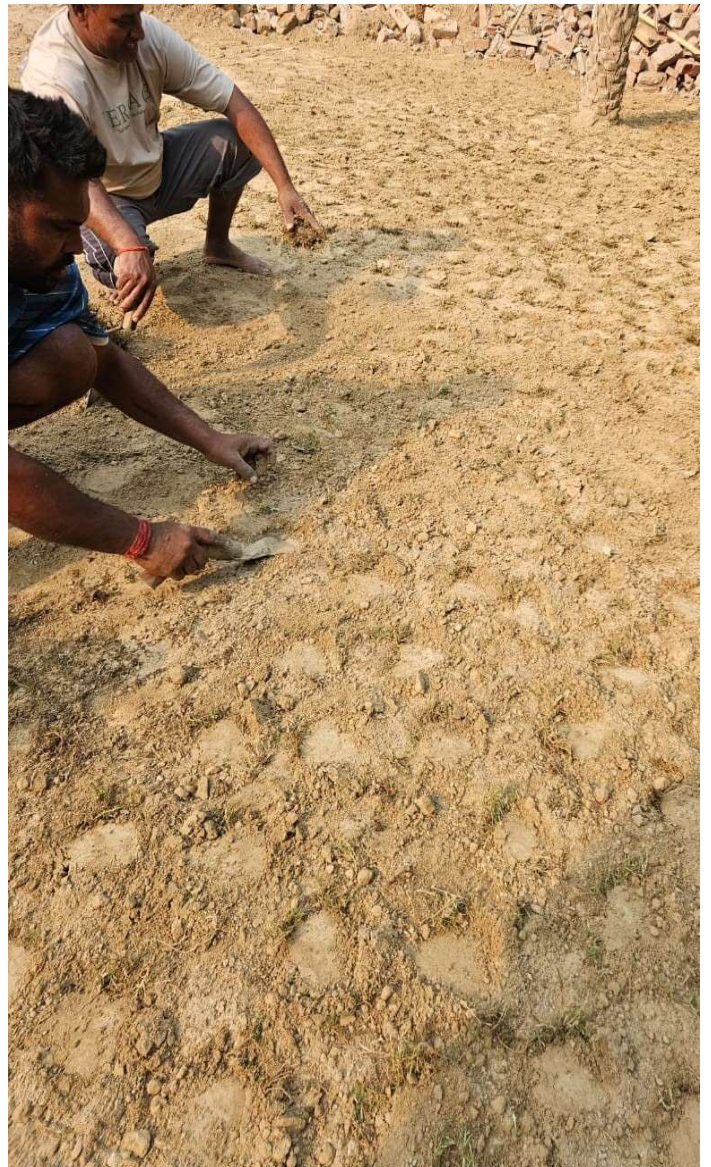


IMAGE-3





RESTORATION OF TOILET & PASSAGE AREA TO PARK



Anx-J

Annexure-J

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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

PUNJAB POLLUTION CONTROL BOARD



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No. 415

Dated 06/05/2026

To,

Deputy Commissioner

Faridkot

Subject: Compliance of directions of Hon'ble National Green Tribunal in OA No. 665 of 2023 titled as Nirmal Singh versus State of Punjab & Ors.

Reference: 1. Report submitted on green belt in Farid Enclave Colony (Phase I & II) vide this office letter No. 276 dated 17.03.2026
2. Letter No. 218/CEA dated 24.04.2026 from office of Deputy Commissioner, Faridkot

In compliance of Hon'ble NGT orders dated 24.02.2026, a detailed report was submitted regarding encroachment of green belt in Farid Enclave Colony (Phase I & II) vide letter No. 276 dated 17.03.2026. Further, undersigned was appointed as supervisory officer to oversee the encroachment removal drive as per the above submitted report vide letter No. 218/CEA dated 27.04.2026.

As such, after the encroachment removal drive it was observed that following encroachments have been removed:

- Entrance to Hotel Shahi Haveli- 8ft x 40 ft
- Toilets for Men and Women – 28.5 ft x 11.10 ft
- Passage provided for toilets – 6ft x 40 ft

Before and after photos of the site are attached as Annexure A for information, please.


Environmental Engineer
Regional Office, Faridkot

ਖੇਤਰੀ ਦਫ਼ਤਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ, ਨੇੜੇ ਦਾਣਾ ਮੰਡੀ, ਫਿਰੋਜ਼ਪੁਰ ਰੋਡ, ਫਰੀਦਕੋਟ

Regional Office, Punjab Pollution Control Board, Near Grain Market, Ferozepur Road,
Faridkot

Email: fdkppcb@gmail.com

Annexure A
(Site Photos)

A) Before Encroachment Removal Drive



B) After removal of encroachments







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ਬਠਿੰਡਾ ਡਿਵੈਲਪਮੈਂਟ ਅਥਾਰਟੀ, ਬਠਿੰਡਾ

ਬੀ.ਡੀ.ਏ ਕੰਪਲੈਕਸ, ਭਾਗੂ ਰੋਡ, ਬਠਿੰਡਾ

ਸੇਵਾ ਵਿਖੇ,

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ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ
ਫਰੀਦਕੋਟ ।

ਪੱਤਰ ਨੰ: ਮੁ:ਪ੍ਰ:ਬੀਡੀਏ/ਬਠਿੰਡਾ/2026/ 192

ਮਿਤੀ: 06/5/26

ਵਿਸ਼ਾ: ਫਰੀਦ ਇਨਕਲੇਵ ਫੇਜ਼ 1 ਅਤੇ ਫੇਜ਼ 2 ਫਰੀਦਕੋਟ ਵਿਖੇ ਪੈਂਦੇ ਐਸ.ਸੀ.ਓ ਨੰ: 19 ਤੋਂ 24 ਦੇ ਸਾਹਮਣੇ ਪਾਰਕ ਦੀ Restoration ਕਰਨ ਸਬੰਧੀ ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿਚ ਮੰਡਲ ਇੰਜੀਨੀਅਰ (ਬਾਗ) ਬੀ.ਡੀ.ਏ ਬਠਿੰਡਾ ਵਲੋਂ ਪੱਤਰ ਨੰ: 125 ਮਿਤੀ: 6.5.2025 ਰਾਹੀਂ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਆਪ ਨੂੰ ਭੇਜਦੇ ਹੋਏ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਮੁਤਾਬਿਕ ਪਾਰਕ ਦੀ ਕਬਜ਼ਾ ਹਟਾਏ ਜਾਣ ਵਾਲੀ ਜਗ੍ਹਾ ਉਪਰ ਘਾਹ ਅਤੇ ਬਾਉਂਡਰੀ ਉਪਰ ਸ਼ਰਬਜ਼ ਲਗਾ ਦਿੱਤੀ ਗਈ ਹੈ ਅਤੇ ਹੁਕਮਾ ਅਨੁਸਾਰ Restoration ਦਾ ਕੰਮ ਪੂਰਾ ਕਰਵਾ ਦਿੱਤਾ ਗਿਆ ਹੈ।

ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਹਿੱਤ ਹੈ ਜੀ।

ਨੱਥੀ - ਉਕਤ ਅਨੁਸਾਰ

ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
ਬੀਡੀਏ, ਬਠਿੰਡਾ।

(ENGLISH TRANSLATION)

Bathinda Development Authority, Bathinda.

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BDA Complex, Bhagu Road, Bathinda.

To,

The Deputy Commissioner,

Faridkot.

Letter No: C.A./BDA/Bathinda/2026/192

Date: 06/5/26

Subject: Regarding the restoration of the park situated in front of SCO Nos. 19 to 24 at Farid Enclave, Phase 1 and Phase 2, Faridkot.

With reference to the subject cited above, the report received from the Divisional Engineer (Horticulture), B.D.A., Bathinda, vide Letter No. 125 dated 06.05.2025, is being forwarded to you. It is requested that, as per the received report, grass has been planted on the area of the park from which the encroachment was removed, and shrubs have been planted along the boundary. In accordance with the orders, the restoration work has been successfully completed.

This is for your kind information, please.

Enclosure: As stated above

Sd/-

Chief Administrator
BDA, Bathinda.



ਬਠਿੰਡਾ ਡਿਵੈਲਪਮੈਂਟ ਅਥਾਰਟੀ, ਬਠਿੰਡਾ
ਬੀ.ਡੀ.ਏ ਕੰਪਲੈਕਸ, ਭਾਗੂ ਚੌੜ, ਬਠਿੰਡਾ

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To,

Hon'ble Deputy Commissioner,
Faridkot.

Letter no. ACA/BDA/BI/2026/1477

Date 01/04/2026


Subject: - NGT OA no. 665/2023 regarding Nirmal Singh Chahal Vs Farid
Colonizers and Others dated 24.02.2026.

Ref:- Your official letter no. 174 dated 20.03.2026.

With due respect, it is submitted that in compliance with the orders issued in
the NGT case and as directed by your good office, the progress report is as under:-

- This office has issued directions for formation of RWA to promoter and Residents of
above said colony under section 17(A) of PAPRA Act.(copy enclosed) The
concerned Welfare Society and the promoter have submitted their responses to the
same and the formation of the Resident Welfare Association (RWA) is under
process.(copies enclosed)
- Regarding the issue of encroachment of green belt, necessary action has been done
by carrying out plantation and wiring work and possession of park is with
BDA.(photos attached)
- Manning has been carried out in front of the washrooms. (photo attached)

This is submitted for your kind information and necessary actions please.


Additional Chief Administrator,
BDA, Bathinda.

ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ-ਕਮ-ਜ਼ਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ, ਫਰੀਦਕੋਟ।

ਸੇਵਾ ਵਿਖੇ,

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ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
ਬੀ.ਡੀ.ਏ,
ਬਠਿੰਡਾ।

ਪੱਤਰ ਨੰ.228/ਕਦਮ

ਮਿਤੀ 05.05.2026

ਵਿਸ਼ਾ:- ਫਰੀਦ ਇਨਕਲੇਵ, ਫਰੀਦਕੋਟ ਕਲੋਨੀ ਵਿੱਚ ਪੈਦੇ ਰਿਹਾਇਸ਼ੀ/ਕਮਰਸ਼ੀਅਲ ਪਲਾਟਾਂ ਦੀ ਮਾਲਕੀ ਸਬੰਧੀ।

ਹਵਾਲਾ:- ਆਪ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. 126 ਮਿਤੀ 22.4.2026 ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਫਰੀਦ ਇਨਕਲੇਵ, ਫਰੀਦਕੋਟ ਕਲੋਨੀ ਵਿੱਚ ਪੈਦੇ ਰਿਹਾਇਸ਼ੀ/ਕਮਰਸ਼ੀਅਲ ਪਲਾਟਾਂ ਦੇ ਮਾਲਕਾਂ ਦੀ ਸੂਚੀ ਤਹਿਸੀਲਦਾਰ ਫਰੀਦਕੋਟ ਪਾਸ ਵੈਰੀਫਿਕੇਸ਼ਨ ਲਈ ਭੇਜੀ ਗਈ। ਤਹਿਸੀਲਦਾਰ ਫਰੀਦਕੋਟ ਪਾਸੋਂ ਪੱਤਰ ਨੰ.405 ਮਿਤੀ 05.05.2026 ਰਾਹੀਂ ਵੈਰੀਫਿਕੇਸ਼ਨ ਉਪਰੰਤ ਪ੍ਰਾਪਤ ਤਾਜਾ ਮਾਲਕੀ ਰਿਪੋਰਟ ਮੂਲ ਰੂਪ ਵਿੱਚ ਆਪ ਪਾਸ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

ਨੱਥੀ:-ਉਕਤ ਅਨੁਸਾਰ।

ਵਾਸਤੇ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਫਰੀਦਕੋਟ।
21/5/26

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Annexure-M

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(ENGLISH TRANSLATION)

**OFFICE OF THE DEPUTY COMMISSIONER-CUM-DISTRICT MAGISTRATE,
FARIDKOT.**

To,

The Chief Administrator,
B.D.A. (Bathinda Development Authority),
Bathinda.

Letter No.: 228/CEA

Date: 05.05.2026

Subject: Regarding the ownership of residential/commercial plots located in
Farid Enclave, Faridkot Colony.

Reference: With reference to your Office Letter No. 126, Dated 22.4.2026.

With reference to the subject cited above, the list of owners of residential/commercial plots located in Farid Enclave, Faridkot Colony, which was attached to the under-reference letter, was sent to the Tehsildar, Faridkot for verification. Following verification by the Tehsildar, Faridkot, the updated ownership report received vide Letter No. 405 dated 05.05.2026 is hereby forwarded to you in original for further necessary action.

Enclosure: As stated above.

Sd/-

**For Deputy Commissioner,
Faridkot.**

ਦਫ਼ਤਰ ਤਹਿਸੀਲਦਾਰ ਫ਼ਰੀਦਕੋਟ

ਸੇਵਾ ਵਿਖੇ

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ
ਫ਼ਰੀਦਕੋਟ।

ਵਿਸ਼ਾ

ਨੰ...../੨੦੨੬...../ਰਕ ਮਿਤੀ ੦੫/੫/੨੬
ਫ਼ਰੀਦ ਇਨਕਲੇਵ ਫ਼ਰੀਦਕੋਟ ਕਲੋਨੀ ਵਿੱਚ ਪੈਂਦੇ ਰਿਹਾਇਸ਼ੀ/ਕਮਰਸ਼ੀਅਲ
ਪਲਾਟਾਂ ਦੀ ਮਾਲਕੀ ਸਬੰਧੀ।

ਹਵਾਲਾ

ਆਪ ਦੇ ਦਫ਼ਤਰ ਦੇ ਪੱਤਰ ਨੰ. 216 ਮਿਤੀ 22.04.2026 ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਮੰਗੀ ਗਈ ਸੂਚਨਾ ਫੀਲਡ ਸਟਾਫ (ਸਬੰਧਤ ਪਟਵਾਰੀ ਹਲਕਾ) ਪਾਸੋਂ ਮਾਲ ਰਿਕਾਰਡ ਅਨੁਸਾਰ ਵੈਰੀਫਾਈ ਕਰਦੇ ਹੋਏ ਪ੍ਰਾਪਤ ਹੋਈ ਸੰਕਲਿਤ ਰਿਪੋਰਟ ਪਲਾਟ ਹਲੇਡਰਾਂ ਦੀ ਤਾਜ਼ਾ ਮਾਲਕੀ ਦੀ ਸੂਚੀ ਨਾਲ ਨੱਥੀ ਲਿਸਟ ਆਪ ਪਾਸ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।

ਨੱਥੀ: ਉਕਤ ਅਨੁਸਾਰ



ਤਹਿਸੀਲਦਾਰ
ਫ਼ਰੀਦਕੋਟ।

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(ENGLISH TRANSLATION)

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OFFICE OF THE TEHSILDAR, FARIDKOT

To,
The Deputy Commissioner,
Faridkot.

No. 405/RK Date: 05/5/26

Subject: Regarding the ownership of residential/commercial plots located in
Farid Enclave, Faridkot Colony.

Reference: With reference to your office Letter No. 216 Dated 22.04.2026.

With reference to the subject cited above and in connection with the under-reference letter, it is respectfully submitted that the requested information has been verified from the revenue records through the field staff (concerned Patwari Halka). The compiled report received thereafter, along with the attached updated ownership list of the plot holders, is hereby forwarded to you for further necessary action, please.

Enclosure: As stated above.

Sd/-

Tehsildar,
Faridkot.

M/S FARID COLONIZORS FARIDKOT PHASE 1 (M/s FCFP)

SCO Details

SCO No.	Vasika No	Date	Owner Name	Area Sq. Yd.	Patwar Circle
1	4876	7-Mar-08	Pritam Singh s/o Gurmukh Singh s/o Kapoor Singh R/o Machaki Mall singh road Fdk and Gurmail Kaur w/o Subhcharan Singh s/o Hari Singh R/o vill Wander Jatana Distt. Faridkot	121	Fdk-III
2	3192	30-Jan-24	Parveen Sachar S/O Parkash Chand R/O Faridkot	121	Fdk-I, Fdk-II, Fdk-III
3	2991	17-Dec-19	Pooja Rani W/O Om Parkash s/o Dharm Chand house no 94 Farid Enclave Faridkot.	121	
4	5207	26-Mar-07	Sukhjinder Kaur w/o Sukhpal singh R/O Faridkot	177.77	Fdk-III, Fdk-I
5	3998	26-Dec-06	Raj Paruthi s/o Des Raj S/o Boota Ram R/o New Delhi	177.77	Fdk-III, Fdk-I
6	2631	26-Mar-19	Lavish gupta S/o Arvind Kumar R/o Bala ji Colony Faridkot	177.77	Fdk-I, Fdk-III
7	1498	3-Jul-07	Rahul s/o Ashok Kumar s/o Parkash Singh R/O Faridkot	177.77	Fdk-III
8	487	26-May-15	Sandeep Singh S/o Sukhdev Singh R/o Farid Enclave Faridkot	177.77	Fdk-III
10	4316	16-Jan-07	Sita Devi w/o Balwant Rai s/o Hardwari Lal R/O Kotkapura Road Faridkot	177.77	fdk-1, Fdk-III

Booth Details


Booth No.	Vasika No	Date	Owner Name	Area Sq. Yd.	Patwar Circle
1	2319	31-Aug-07	Varinder jeet Singh s/o Gurcharan Singh R/O Joti Nagar Jalandhar	33.33	Fdk-I, Fdk-II, Fdk-III
2	3080	8-Sep-12	Krishan Inderjeet Kaur W/O Jatinder Singh Sekhon R/o Dogar Basti st. no. 10 Faridkot	33.33	
3	4644	19-Feb-10	Joti W/o Deepak Rakhar , Amrit Rani W/o shubhash chander R/O Faridkot	33.33	
5	5320	9-Jan-12	Usha Rani W/o BrijNath Sharma R/O Faridkot	33.33	
6	483	28-Apr-10	Vikas Garg S/o Baldev Raj S/o Lal Chand R/O Purani Jail Road Faridkot	33.33	

Residential Plot Details

Plot No.	Vasika No	Date	Owner Name	Area Sq. Yd.	Patwar Circle
1	3956	22-Dec-06	charanjit kaur w/o jasvir singh s/o baldev singh R/o Faridkot	477.77	Fdk-1, Fdk-II, Fdk-III
2	2285	21-Aug-08	Harwinder Singh , Lakhwinder Singh s/o Gurjant Singh s/o Tara Singh R/O VPO Rupaianwala Faridkot	477.77	Fdk-III
3	877	30-May-16	Sukhdev Kaur D/o Pritam Singh R/O Bathinda	477.77	Fdk-III

Tehsildar
Faridkot

4	4055	28-Dec-06	Satwant Kaur w/o Bikram Singh s/o Phagan Singh and Bikram Singh s/o Phagan Singh s/o Rur Singh R/o Faridkot	477.77	fdk-1, Fdk-III
6 & 7	2772	12-Oct-06	Swaranjeet Singh s/o Balwant Singh s/o Sant Singh R/O Faridkot	933.32	Fdk-1, Fdk-II, Fdk-III
8	142	10-Apr-08	Avtar Singh s/o Kehar Singh R/o L Harwigz VE Norway	477.77	Fdk=III
9	4003	26-Nov-12	Krishan Inderjeet Kaur W/O Jatinder Singh Sekhon R/o Dogar Basti st. no. 10 Faridkot	477.77	Fdk-1, Fdk-II, Fdk-III
10	673	11-Jun-21	Neelam Sachar W/o Parveen Sachar R/O Farid Enclave Faridkot	477.77	
11	681	17-May-13	Harjeet Kaur W/o Harbans Singh R/o New Harindra Nagar Faridkot	477.77	Fdk-1, Fdk-II, Fdk-III
12	5661	16-Mar-11	Vikas Garg S/o Baldev Raj S/o Lal Chand R/O Purani Jail Road Faridkot	477.77	
13	2062	10-Jul-12	Rajinder Kaur W/o Satjeet Singh R/o Police line Faridkot	320	
14	20067	27-Mar-18	Jagwinder Pal Singh S/o Pritam Singh R/o Harindra Nagar Faridkot	320	
15	1478	21-Jun-10	Parampal Singh s/o Darshan Singh s/o Angrej Singh R/O Village Khachran Tehs. Jaitu Faridkot	320	Fdk-I, Fdk-II, Fdk-III
17	4136	3-Dec-25	Parveen Sachar S/O Parkash Chand R/O Faridkot	320	fdk-III, Fdk-I, Fdk-III
18	2916	2-Dec-14	Surinder Kaur W/o Surinder Singh R/o Farid Enclave Faridkot	311.11	Fdk-III
19	4116	4-Jan-07	Loveleen Lata w/o Satish Kumar s/o Hakam Rai R/o Faridkot	333.33	Fdk-III, Fdk-I
20	1606	11-Jul-14	Mandeep Singh S/o Gursewak Singh R/o Puri Colony Faridkot	333.33	Fdk-III
21	3722	31-Oct-11	Sandeep Singh S/o Sukhdev Singh R/o Farid Enclave Faridkot	333.33	Fdk-I, Fdk-II, Fdk-III
22	2355	26-Aug-08	Satish Kumar s/o Hakam Rai s/o Jwala Prashad R/o Faridkot	333.33	Fdk-I, Fdk-II, Fdk-III
23	3150	4-Feb-21	Ravdeep kaur W/o Gurlal Singh S/o Partap Singh R/o Dhani Chirag Abohar	311.11	Fdk_III
24	262	22-Apr-08	Navneet Gandhi s/o Ram Prakash s/o Vailaiti Ram and Ram Prakash s/o Vailaiti Ram s/o Kushi Ram R/O Faridkot	320	Fdk-III
26	3525	4-Dec-07	Renu Thakur w/o Rakesh Kumar s/o Darshan Lal R/o Sarafa Market Faridkot	320	
27	1250	20-Jun-14	Veera Sharma W/o Raunki Ram R/o Anand Nagar Kotkapura	320	Fdk-III, Fdk-I
28	449	30-Apr-12		160	
28	450	30-Apr-12		160	
29	886	26-May-11	Manpreet Kaur W/o Rajwinder Singh R/o Mohalla Tibbipura Kotkapura	166.66	Fdk-III
30	4055	14-Jan-10	Kamal Rani W/o Sushil Kumar R/o Dogar Basti Faridkot	166.66	
32	2951	21-May-23	Jagmeet Singh S/O Sukhraj Singh R/O Jhariwala Faridkot	200	Fdk-III
33		10-Nov-08		200	
34	1132	7-Mar-23	Harpreet Miana S/o Piara Singh R/o Vkeela wali gali Guru Nanak Nagar Kotkapura	200	


 Mohinder
 Faridkot

35	1134	7-Mar-23	Harpreet Miana S/o Piara Singh R/o Vkeela wali gali Guru Nanak Nagar Kotkapura	200	
36	2814	5-Nov-24	Mona Devi W/O Sanjay R/o Sikhawala Road Heera Singh Nagar Kotkapura Faridkot	200	Fdk-III
37	4869	20-Dec-11	Harsimrat Suri W/o Manjeet Singh Suri, Manjeet Singh Suri S/o Sujaan Singh R/o Khurdpur Tehsil Adampur Distt. Jalandhar	200	Fdk-III, Fdk-I
38	682	16-Jun-22	Amarjeet singh s/o Atma Singh Village Udang Tehsil Malot Distt Sri Mukatsar Sahib	200	Fdk-III
39	683	16-Jun-22	Amarjeet singh s/o Atma Singh Village Udang Tehsil Malot Distt Sri Mukatsar Sahib	200	
40	2235	22-Jul-11	Veena Kumar W/O Parveen Kumar R/o H.No. 30- Gali No .1 Guru Nanak Colony Faridkot	200	Fdk-I, Fdk-II, Fdk-III
42	3762	13-Dec-06	Prakash Chand s/o Hans Raj s/o Lashman Das R/O Village Kang Sahib Jalandhar	166.66	Fdk-III, Fdk-I
43	3670	6-Nov-25	Shavinder Pal S/o Des Raj R/o Farid Enclave Faridkot	166.66	Fdk-III, Fdk-I
44	4055	10-Jan-08	Kamlinder Kumar s/o Kushi Ram s/o Jai Dayal R/O Surgapuri Kotkapura	166.66	Fdk-III
45	4822	4-Mar-08	Savita Rani W/o Ravinder Kumar R/o Vishal Nagar Bathinda	200	
46	3038	19-Sep-25	Jaswinder Kaur W/o Baljinder Singh R/O Mai Godari Faridkot	200	Fdk-III, Fdk-I
47	2699	5-Oct-07	Balwinder Kaur w/o paramjeet Singh s/o Bant Singh	200	Fdk-I, Fdk-II, Fdk-III
48	5250	28-Mar-07	Nirmal Singh S/O Dyal Singh R/O Dhaipai Distt. Faridkot	200	
49	5307	30-Mar-07	Harjinder Singh s/o Gurcharan Singh s/o Kirpa Ram R/o Mohalla Doda Faridkot	200	Fdk-III, Fdk-I
50	4283	12-Dec-12	Pritpal Kaur W/o Sukhmandar Singh R/O Back Side Thana Sadar Faridkot	250	Fdk-I
51	89	2-Apr-26	Jaswinder Kaur Sethi W/O Baljinder Sethi R/o Mai Godari Faridkot	250	Fdk-III, Fdk-I
53	6216	20-Mar-26	Ajay Partap Singh Chahal S/O Nirmal Singh R/o Farid Enclave Faridkot	250	
54	5185	16-Feb-11		250	
55	5552	17-Feb-26	Raj Kumar S/o Shote Lal R/O Sikhawala Road Kotkapura Faridkot	250	Fdk-III
56	4878	7-Mar-08	Satya Rani w/o Bachan Ram s/o Mathura Das and Seema Rani d/o Bachan Ram s/o Mathura Das R/o Dharamkot Moga	250	Fdk-III
57	3509	3-Mar-21	Cheenu Handa W/O Manpreet Kataria R/O Farid Enclave Faridkot	250	Fdk-I, Fdk-II, Fdk-III
58	4899	5-Mar-07	Anil Kumar s/o Kundan Lal R/o Basti Blochan Wali Ferozpur	250	Fdk-III, Fdk-I
59	5252	28-Mar-07	Karamjeet Singh S/o Kirpal Singh R/o Chandbaja Faridkot	250	
60	144	28-Feb-08		291.66	

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Faridkot

61	1692	17-Jul-14	Jagdeep Singh S/O Parminder Singh R/O VPO Dhab Sher Singh wala Faridkot		
62	2680	16-Oct-09	Swaranjeet Singh s/o Balwant Singh s/o Sant Singh R/O Faridkot	250	Fdk-III
63	5186	16-Feb-11	amir chand s/o sohan lal s/o jai chand R/O Faridkot	250	Fdk-III
64	4986	17-Mar-10	Sohan s/o Bhagat s/o Midhu Mall R/O Faridkot	250	
65	3597	24-Feb-15	Paramdeep Singh Kahlon S/o Surinder Singh H.No 655 Pelican St Ottawa on K4A4K5 Canada	250	Fdk -I, Fdk-II, Fdk-III
66 & 67	3288	1-Nov-16	Renu Thakur w/o Rakesh Kumar s/o Darshan Lal R/o Sarafa Market Faridkot	291.66	Fdk-III
68	1482-1483	4-Jul-13	Harpreet Kataria S/O Sadhu Ram Kataria, Neelam Rani W/o Sadhu Ram Kataria	750	
69	5189	16-Feb-11	Rajan Kumar s/o Darshan Lal s/o Nauharia Ram R/o Faridkot	250	Fdk-III
70	326	30-Apr-21	Seeta Devi W/o Amir Chand S/o Sohan Lal R/o Adarsh Nagar Faridkot	250	Fdk-I, Fdk-II, Fdk-III
71	4373	6-Dec-11	Ikanki Kapoor W/o Sunil kumar Malik R/o H. No. 20012 Gali No. 14 Jujhar Singh Nagar Bathinda	250	
72	116	3-Aug-18	Arsh Sachar S/O Parveen kumar Sachar R/O Faridkot	250	
73	5655	16-Mar-11		250	
74	4671	1-Feb-26	Neelam Sachar W/o Parveen Sachar R/O Farid Enclave Faridkot	250	
75	1003	7-Jul-21	Anureeta Dhawan W/O Mandeep Dhawan R/o Ward No. 18 sadar Nagar Moga	500	
76	383	2-Jan-24	Manoj Kumar Mittal S/O Shiv Shankar Mittal R/O Krishna Gali no 2 Fauji road Kotkapura Faridkot	500	Fdk-I, Fdk-II, Fdk-III
77	3685	28-Oct-11	Galba Swaran Lata W/o Durga Parshad Galda R/O B13 New Cantt Road Faridkot	250	
78	330	26-Apr-18	Roshani Devi W/o Khem Chand R/o Prem Nagar Kotkapura	291.66	
79	1413	8-Dec-21	Neelam Sachar W/o Parveen Sachar s/o Parkash Singh R/O Farid Enclave Faridkot	250	Fdk-I, Fdk-II, Fdk-III
80	2027	28-Jul-10	Maring Dorgi S/o Yaika R/o Faridkot	250	
81	2522	17-Oct-14	Ravinder Kaur W/o Balwinder Singh R/O VPO Bhutti wala Tehsil Gidarbaha Dittt. Sri Mukatsar Sahib	173.33	
83	2616	16-Aug-12	Harshwinder kaur W/o Gamdoor Singh R/o Heera Nagar Kotkapura	173.33	Fdk-I, Fdk-II, Fdk-III
84	4232	19-Dec-11	Sukhminder Kaur D/o Gurmail Singh R/O Farid Enclave Faridkot	173.33	Fdk-I, Fdk-II, Fdk-III
85	5656	16-Mar-11	raj kumar s/o harbans lal s/o bohga mall R/O keerat nagar Faridkot	173.33	Fdk-I, Fdk-II, Fdk-III
86	21	4-Apr-22	Neelam Sachar W/o Parveen Sachar R/O Farid Enclave Faridkot	173.33	
87	1935	11-Sep-21	Pooja Rani W/O Om Parkash Farid Enclave Faridkot	173.33	

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Faridkot

88	5184	16-Feb-11	sudesh kumari w/o baldev raj R/O Faridkot	173	Fdk-III
89	3918	7-Mar-17	Sudha W/o Mangat Ram R/o Faridkot	346.66	Fdk-III
90	4174	21-Dec-10	Raj Paruthi s/o Des Raj S/o Boota Ram		
91	5319	9-Jan-12	Rekha Malik W/o Rajeev Malik R/o Heera Singh Nagar Kotkapura	173.33	
92	2157	13-Dec-21	Harpreet Kaur W/O Sooba Singh R/O Faridkot	173.33	
93	4534	9-Dec-11	Sawita devi W/O Nageshwar Parshad R/o Farid Enclave Faridkot	153.33	
94	3762	29-Nov-13	Pooja Rani W/O Om Parkash Farid Enclave Faridkot	153.33	

M/S FARID COLONIZORS FARIDKOT PHASE 2 (M/s FCFP)

SCO Details

11	4054	28-Dec-06	kotkapura Faridkot	177.77	
12	3785	2-Dec-13	Waryam Singh S/o Gurbachan Singh R/o Park Avenue Faridkot	177.77	Fdk-III, Fdk-I
13	3784	2-Dec-13	Kaminderjeet Kaur W/o Waryam Singh R/o Park Avenue Faridkot	177.77	Fdk-III, Fdk-I
16	2704	2-Jan-23	Rama Gupta W/O Nath Ram Guru Nanak Colony Faridkot	177.77	Fdk-III, Fdk-I
17	5251	28-Mar-07	Swaranjeet Singh s/o Balwant Singh s/o Sant Singh	177.77	Fdk-III
18	3521	4-Dec-07	Opender Sharma	177.77	
19 & 20 & 24	2548	1-Jul-22	Anju Sachar W/o Arsh Sachar R/O Farid Enclave Faridkot		
21&22	4519	19-Dec-11	Arsh Sachar S/O Parveen kumar Sachar R/O Faridkot		
23	4585	12-Dec-12	Arsh Sachar S/O Parveen kumar Sachar R/O Faridkot		

Booth Detail

7	484	3-May-10		33.33	
8	485	3-May-10		33.33	
9 & 10 & 11 & 12	197	16-Apr-10	Anshu verma W/O Pawan Verma R/O malout Distt. Mukatsar	133.33	

Residential Plot Detils

101	2549	7-Jan-22	Anju Sachar W/o Arsh Sachar R/O Farid Enclave Faridkot	277	
102	1960	9-Nov-21	Sukhbir Singh S/O Mela Singh Gali No. 2 New Cantt. Road Faridkot	300	Fdk-III, Fdk-I
103	3243	4-Mar-22	Sukhbir Singh S/O Mela Singh Gali No. 2 New Cantt. Road Faridkot	300	Fdk-III, Fdk-I
104	4384	5-Feb-10	Ruchi D/O Jagdish Rai R/O Faridkot	300	Fdk-III, Fdk-I
105	954	27-May-11	Jagroop Singh S/o Gurcharan Singh R/O VPO Bhaloor Moga	300	Fdk-III, Fdk-I
106	3502	14-Nov-08	Amit Madan S/O SK Madan R/O Guru Nanak Colony Faridkot	300	Fdk-III
108	1747	1-Jul-25	Neelam Sachar W/O Parveen Sachar R/o Faridkot	200	Fdk III
109	5621	14-Mar-11	Manjeet Kaur W/o Ravinder Singh R/O New Cantt Road Faridkot	200	

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110	2349	29-Jul-11	Sarabjeet Kaur W/O Ranjeet Singh R/O H.No. 21476 Power House Bathinda	200	Fdl-III
111	2900	13-Jan-21	Kulwant Kaur W/o Bikkar Singh R/o Baba Deep Singh Nagar Faridkot	466.66	Fdk-III
112	2899	13-Jan-21	Bikkar Singh S/O Jeet Singh R/O Baba Deep Singh Nagar Faridkot	466.66	Fdk-III
113	5209	26-Mar-07	Parveen Kumar s/o Amrit Lal s/o Sri Ram and Anita w/o Parveen Kumar s/o Amrit Lal R/O Faridkot	466.6	Fdk-III, Fdk-I
114	5226	2-Feb-26	Mandeep Kaur W/O Kuljinder Singh R/o Farid Enclave Faridkot	466.66	Fdk-III, Fdk-I
115	2794	27-Sep-10	Krishan Inderjeet Kaur w/o Jatinder Singh s/o Gurcharan Singh R/o Faridkot	375	Fdk-III
116	5534	17-Feb-26	Sandeep Kumar S/o Shiv Charan Das Gali No 2 Jiwan Nagar Faridkot	300	Fdk-III
118	4186	12-Apr-25	Koyal Rani W/O Rakesh Kumar R/O Jiwan Nagar Faridkot	300	Fdk-III, Fdk-I
119	2837	3-Oct-08	Santosh Gupta W/O Krishan Kumar Gupta, Harish Gupta S/O Krishan Kumar Gupta R/o Balaji Colony Faridkot	300	Fdk-I, Fdk-III
120	4912	10-Mar-08	Suman w/o Jatinder Mohan s/o Kushi Ram R/O Preet Nagar Mansa	300	Fdk-III
121	1778	29-Jun-11	Harpreet Kaur W/O Sukhwinderjit Singh R/O Medical Camps Faridkot	300	Fdk-I, Fdk-III
122	6312	27-Mar-26	Pritpal Kaur W/o Sukhmandar Singh R/O Back Side Thana Sadar Faridkot	300	
123	2723	3-Sep-25	Gaurav Chawla S/o Harish Kumar R/O Balbir Basti Faridkot	155	
124	6370	13-Mar-12	Sunanda Chawla D/o Jaspal R/O Mohalla Talab Faridkot	155	
125	3526	4-Mar-24	Ramandeep Kaur W/O Kamaljeet Singh S/O Gurmeet Singh R/O Churian Ferozpur	155	Fdk-III
126	4148	3-Dec-25	Karanjeet Kumar S/O Prem Chand , Samdesh Kumar S/O Prem Chand R/O Mai Godari Faridkot	155	
127	4147	3-Dec-25	Sukhbir Kaur W/o Iqbal Singh R/O Farid Enclave Faridkot	150	Fdk-I, Fdk-III
128	3219	9-Dec-25	Ramandeep Kaur W/O Harpal Singh R/o Aman Nagar Faridkot	377.77	
129	4366	31-Jan-08	Amarjeet Singh s/o Inderjeet Singh s/o Atma Singh	333.33	Fdk-III
130	4003	26-Dec-06	Minakshi Rani W/O Yogesh Garg R/O Faridkot	333.33	
131	4896	3-Feb-14	Sukjeet Kaur Brar W/o Harpreet Singh Brar R/o New Harindra Nagar Faridkot	333.33	Fdk-III, Fdk-I
132	5540	9-Mar-11	Simrat Kaur D/o Varinder Singh, Davinder Kaur W/o Varinder Singh R/O Faridkot	333.33	Fdk-III, Fdk-I
133	2025	5-Aug-08	Surinderjeet d/o Shivcharan Das s/o Banke Ram R/O Faridkot	333.33	Fdk-III
134	4524	23-Dec-25	Ramandeep Singh S/O Inderjeet Singh R/O Harindra Nagar Faridkot	333.33	

Tehsildar
Faridkot

135			Ramandeep Singh S/O Inderjeet Singh R/O Harindra Nagar Faridkot	333.33	Fdk-III
136	2765	28-Oct-24	Ramandeep Singh S/O Inderjeet Singh R/O Harindra Nagar Faridkot	333.33	Fdk-III, Fdk-I
137	4026	11-Dec-08	Maalti w/o Sudhir Kumar s/o Mulkh Raj R/O Kotkapura	333.33	Fdk-III
138	4633	13-Dec-11	Joginder Kaur W/o Gurmail Singh R/O Dogar Basti Gali no.4 Faridkot	333.33	
139	4900	22-Apr-08	Sita Devi w/o Balwant Rai s/o Udey Ram	377.77	Fdk-III, Fdk-I
140	1664	2-Jul-16	Prabhdyal Singh S/o Jagpal Singh R/o Farid Enclave Faridkot	200	Fdk-III
141	5319	16-Jan-07	Sukhpinder Kaur W/o Amarbir Singh R/o Ferozpur Cantt	200	
142	5077	20-Mar-08	Varun Kumar s/o Vijay Kumar s/o Babu Ram R/O Ghanta Ghar Gali No. 5 Faridkot	200	Fdk-III
143	2732	7-Sep-13	Arshdeep Kaur W/o Manpreet Singh R/o Aman Nagar Faridkot	200	
144			Kuldeep Kaur wo Jagwant Singh R/o Aman Nagar Faridkot	200	
145	3174	15-Feb-21	Gurwinder Kaur W/o Sarabjeet Singh R/o Faridkot	200	Fdk-III
146	5187	30-Mar-10	Gurdeep Singh S/O Ishwar Das R/O Surgapuri Kotkapura	200	Fdk-III
147	2596	27-Oct-16	Gurpreet Kaur W/o Lachman Singh R/o Guru Nanak Colony Faridkot	200	Fdk-III
148			Paramjeet Singh s/o Jarnail Singh R/o Farid Enclave Faridkot	200	Fdk-III
149	2671	27-Dec-23	Sheenam Rani W/O Ashok Kumar R/o Tanki wali Amratsari Gate Ferozpur	200	
150	820	15-May-12	Jasveer Singh S/o Boota Singh R/o VPO Wander Bagapurana, Kulbeer Singh S/o Daya Singh R/o VPO Dhaipai Faridkot	200	Fdk-III
150	821	15-May-12	Gurjeet Kaur W/o Gurmail Singh R/o VPO Matta Jaitu, Beant Kaur W/o Kulbeer Singh R/o VPO Dhaipai Faridkot	200	
151	5188	16-Feb-11	Sourab s/o Updender Kumar s/o Chetan Dev R/O Faridkot	200	Fdk-III
152	154	6-Apr-26	Kuldeep Kaur W/o Nirmal Singh R/o Farid Enclave Faridkot	200	Fdk-I, Fdk-III
153	1914	30-Jul-13	Jasjeet Singh S/O Sukhwant Singh R/o Hari Nau Kotkapura	200	
154	2602	11-Aug-11	Pushp Lata Chawla W/o Satish Kumar Chawla R/O Bhan Singh Colony Faridkot	200	
155	2422	22-Jan-23	Jaskarandeep Singh S/o Balwinder Singh R/o Mukatsar Road Surgapuri Kotkapura	200	
156	2421	22-Jan-23	Gagandeep Singh S/O Balwinder Singh R/o Surgapuri Kotkapura	200	
157	5187	16-Feb-11	Shalni d/o Upender Sharma s/o Chetan Dev R/O Faridkot	200	Fdk-III
158 & 159	4176	21-Dec-10	Balwinder Kumar s/o Jwala Prashad s/o Jagan Nath R/O Faridkot	400	Fdk-I, Fdk-III
161		***	Non Construction Area	200	
162	4075	16-Dec-10	ranjana w/o rajesh kumar s/o hira lal R/O Faridkot	200	Fdk-I, Fdk-III
163	1281	24-Aug-15	Updesh Singh S/o Bhalla Singh R/o New Harindra Nagar Faridkot	200	

Tensildar
Faridkot

164	1952	9-Nov-21	Sheenam Rani D/O Ashok Kumar R/o Tanki wali Amratsari Gate Ferozpur	200	
165	4574	18-Feb-08	Navkiranjeet Singh S/O Mukhtiar Singh R/O Thara Maur Faridkot	200	
166	5186	28-Mar-08	Balraj Singh s/o Inderjeet Singh s/o Lal Singh R/O VPO Dhaipai Jaitu Faridkot	200	Fdk-III
167	1508	2-Jul-08	Jagmohan Singh s/o Mukhtiar Singh s/o Dhanna Singh R/O Mumbai	200	Fdk-III
168	6532	20-Mar-12	Narinder Kaur D/O Jaswant Singh R/O Harindera Nagar Faridkot	166.66	
169	4054	10-Jan-08	Usha Rani W/O Suraj Bhan Bansal R/O Ferozpur Shauni	166.66	Fdk-III, Fdk-I
170	2426	19-Dec-23	Kulwinder Kaur W/O Jaspal Singh R/O Gali No. 21 Main Road Faridkot	166.66	Fdk-III
171	5081	20-Mar-08	Abhay s/o Arvind Kumar s/o Roop Lal R/O Multani Gate Ferozpur	166.66	Fdk-III
172	3766	13-Dec-06	Mamta Mittal w/o Raj Kumar s/o Ram Prashad R/O Kotkapura	200	Fdk-III, Fdk-I
173	3830	2-Dec-08	Jatinder Kumar S/o Amardas R/o Faridkot	200	Fdk-III, Fdk-I
174	3004	12-Dec-14	Rajinder Kaur W/o Dilshaand Singh R/o Adarsh Nagar Faridkot	200	Fdk-III, Fdk-I
175	4402	6-Dec-11	Guradittta Singh Sandhu S/O Bachint Singh , Balwinder Kaur W/O Guraditta Singh Sandhu R/O Dogar basti st no 6 Faridkot	200	Fdk-III, Fdk-I
177	159	19-Apr-21	Wareyam Singh S/O Gurcharn Singh R/O Park Avenue Faridkot	250	Fdk-III
179	1528	20-Jun-25	Davinder Kaur W/o Ranjeet Singh R/o Mai Godari Faridkot	250	
181	3555	17-Nov-08	Manjeet Kaur W/o Kuljinder Singh R/O Faridkot	250	
182	3515	17-Nov-08	Kuljinder singh S/o Mohinder Pal R/O Faridkot	250	
183	5133	10-Feb-09	Kuljinder singh S/o Mohinder Pal R/O Faridkot	250	Fdk -III
184	2484	14-Dec-20	Amit Singla S/o Rajeev Singla R/O Purbian Faridkot	250	Fdk-III
185	3654	11-Feb-20	Gurwinder Kaur W/o Ranjeet Singh R/o H.No. 813 Ward 24 Bahona Chowk bypass Moga	250	Fdk-III
186	145	10-Apr-08	Suman w/o Madan Lal	250	
187	2682	16-Oct-09	Mahinder Kaur W/o Baldev Singh R/O Mallke Road Kothe Smalsar Baghapurana Moga	250	Fdk-III
188	2679	16-Oct-09	gurjit singh s/o pritam singh s/o kishan singh R/O Police line Faridkot	291.66	Fdk-III
189	2778	23-Aug-11	Ramesh Rani W/o Ashok Kumar R/O Muhalla Sethian Faridkot	145.83	
190	5659	16-Mar-11	vidit garg s/o vipan kumar s/o krishan lal R/O New Cantt Road Faridkot	250	Fdk-III, Fdk-I
191	5658	16-Mar-11	sandip garg s/o baldev raj s/o lal chand R/O Purani Jail Road Faridkot	250	Fdk-III, Fdk-I
193 & 194	2986	15-Oct-10	Krishan Inderjeet Kaur w/o Jatinder Singh s/o Gurcharan Singh R/o Faridkot	500	Fdk-I, Fdk-III

Shidar
Faridkot

195 & 196	4693	20-Jan-11	venu garg w/o vipan garg s/o krishan kumar and sema garg w/o kemati garg s/o krishan kumar R/O Faridkot	500	Fdk-III
197	1442	14-Jun-11	Gurmail Singh S/O Mota Singh R/O Shaheed Balwinder Singh Nagar Faridkot	250	
199	3705	23-Dec-09	Jaspal Kaur Sekhon W/o Manjeet Singh Sekhon R/o Dogar Basti Gali no. 10 Faridkot	250	ss
200	2692	18-Aug-11	Rinku Rani W/o Varinder Amar R/O Mohalla Mahi Khana Faridkot	250	Fdk-I, Fdk-III
201	1539	20-Jun-25	Sukhjinder Singh S/o Kartar Singh R/o Kahan Singh Wala Distt. Ferozpur	250	
202	5140	26-Mar-10	Gurmeet Singh S/o Gurcharan Singh R/O Jandwala Faridkot	250	Fdk-III
203	5785	23-Feb-26	Balreet Singh Brar S/o Balwinder Singh R/o Aasa Butter Village Khokhar Distt. Sri Mukatsar Sahib	250	Fdk-I, Fdk-III

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Annex-N

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Annexure - N

Office of the Deputy Commissioner-cum-Distt. Magistrate, Faridkot
CEA Branch

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No. 217/CEA

Dated: 22-04-2026

Chief Administrator,
Bathinda Development Authority,
Bathinda.

Subject: Regarding constitution of Resident Welfare Association (RWA) in M/s Farid Enclave (Phase- I & II), located on Kotkapura Road, Faridkot in compliance to Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors.

Reference: 1. Hon'ble National Green Tribunal orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors.


2. This office letter No. 156/CEA dated 06.03.2026

In reference to subject cited matter, it is informed that Hon'ble National Green Tribunal via orders dated 24.02.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors. In para no. 15 has directed as under:

"The District Magistrate, Faridkot and Punjab Pollution Control Board are directed to issue appropriate directions for constitution of RWAs if not already constituted in respect to all residential and commercial properties. The completion certificate, if any, issued to respondent no. 4 will be subject to compliance by respondent no. 4 with its statutory and contractual obligations."

Further, a letter was written to your office vide No. 156/ CEA dated 06.03.2026 for timely constitution of Resident Welfare Association in colony. Bathinda development Authority, Bathinda vide its letter No. ACA/ BDA/ BTI/2026/1477 dated 01.04.2026 had informed that it had issued directions for formation of RWA under section 17(A) of PAPRA Act and its formation was under process. During last hearing dated 08.04.2026 in OA No. 665 of 2023 titled as Nirmal Singh Versus State of Punjab & Ors., Hon'ble Tribunal has again stressed upon timely constitution of RWAs.

As such, you are hereby again directed to comply with the orders of Hon'ble Tribunal regarding constitution of Resident Welfare Associations (RWAs) in the said project in true letter and spirit and submit action taken report well in time before court hearing so that Hon'ble Tribunal can be apprised accordingly.


Deputy Commissioner
Faridkot

ਮਿਤੀ 07/05/2026 ਨੂੰ ਮੁੱਖ ਮੰਤਰੀ ਅਪਰਨਾ ਐਮ.ਸੀ., ਆਈ.ਏ.ਐਸ., ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ, ਸੀ.ਡੀ.ਏ., ਬਠਿੰਡਾ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਰਿਹਾਇਸ਼ੀ ਕਲੋਨੀ ਫਰੀਦ ਇਨਕਲੇਵ 1 ਅਤੇ 2, ਫਰੀਦਕੋਟ ਵਿਖੇ ਆਰ. ਡਬਲਯੂ. ਏ. ਦੀ ਸਥਾਪਨਾ ਸਬੰਧੀ ਹੇਠੀ ਮੀਟਿੰਗ ਦੀ ਕਾਰਵਾਈ।

ਮੀਟਿੰਗ ਵਿੱਚ ਹੇਠ ਲਿਖੇ ਅਧਿਕਾਰੀਆਂ/ਮੈਂਬਰਾਂ ਵੱਲੋਂ ਭਾਗ ਲਿਆ ਗਿਆ:

ਵਧੀਕ ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ, ਸੀ.ਡੀ.ਏ., ਬਠਿੰਡਾ

1. ਸੀਨੀਅਰ ਲਾਅ ਅਫਸਰ, ਸੀ.ਡੀ.ਏ., ਬਠਿੰਡਾ
2. ਪ੍ਰਮੁੱਖ ਨੁਮਾਇੰਦਾ, ਨੁਮਾਇੰਦਾ ਪ੍ਰਮੋਟਰ
3. ਮੁਖੀ ਸਿੱਧ, ਨੁਮਾਇੰਦਾ ਪ੍ਰਮੋਟਰ
4. ਪ੍ਰਧਾਨ ਫਰੀਦ ਇਨਕਲੇਵ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਅਤੇ ਕਲੋਨੀ ਵਾਸੀਆਂ

ਮੀਟਿੰਗ ਦੀ ਸ਼ੁਰੂਆਤ ਵਿੱਚ ਪ੍ਰਧਾਨ ਜੀ ਵੱਲੋਂ ਹਾਜਰ ਆਇਆ ਮੈਂਬਰਾਂ ਨੂੰ ਜੀ ਆਇਆ ਆਇਆ ਗਿਆ ਅਤੇ ਸੂਚਿਤ ਕੀਤਾ ਗਿਆ ਕਿ ਐਨ ਦੀ ਮੀਟਿੰਗ 25.03.2026 ਨੂੰ ਹੋਈ ਮੀਟਿੰਗ ਜਿਸ ਵਿੱਚ ਆਪ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਗਿਆ ਸੀ ਕਿ ਮਾਨਯੋਗ ਐਨ.ਜੀ.ਟੀ. ਦੀ ਕੋਰਟ ਵੱਲੋਂ ਮਿਤੀ 24.2.2026 ਨੂੰ ਕੀਤੇ ਹੁਕਮਾਂ ਦੇ ਸਨਮੁੱਖ ਜਿਸ ਵਿੱਚ ਜਿਲ੍ਹਾ ਐਡਮਨੀਸਟਰੇਸ਼ਨ, ਫਰੀਦਕੋਟ ਨੂੰ ਉਕਤ ਕਲੋਨੀ ਵਿਖੇ RWA ਦੀ ਸਥਾਪਨਾ ਹਿੱਤ ਹਦਾਇਤਾਂ ਜਾਰੀ ਕੀਤੀਆਂ ਗਈਆਂ ਸਨ, ਜਿਸ ਦੇ ਸਨਮੁੱਖ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਫਰੀਦਕੋਟ ਵੱਲੋਂ ਇਸ ਦਫਤਰ ਨੂੰ ਉਕਤ ਕਲੋਨੀ ਵਿਖੇ RWA Formation ਕਰਨ ਸਬੰਧੀ ਹਦਾਇਤਾਂ ਜਾਰੀ ਕੀਤੀਆਂ ਗਈਆਂ ਹਨ ਦੀ ਲਗਾਤਾਰਤਾ ਵਿੱਚ ਕੀਤੀ ਜਾਣੀ ਹੈ।


ਮਿਤੀ 25.03.2026 ਨੂੰ ਹੋਈ ਮੀਟਿੰਗ ਵਿੱਚ ਫਰੀਦ ਇਨਕਲੇਵ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਦੇ ਨੁਮਾਇੰਦਿਆਂ ਵੱਲੋਂ ਸੂਚਿਤ ਕੀਤਾ ਗਿਆ ਸੀ ਕਿ ਉਹਨਾਂ ਪਾਸ ਕਲੋਨੀ ਦੇ ਮੌਜੂਦਾ ਅਲਾਟੀਆਂ ਦੀ ਲਿਸਟ ਨਾ ਹੋਣ ਕਰਕੇ ਕਲੋਨੀ ਦੇ ਪਲਾਟ ਹੇਲਡਰਾਂ ਨਾਲ ਤਾਲਮੇਲ ਨਹੀਂ ਕੀਤਾ ਜਾ ਸਕਦਾ। ਮੀਟਿੰਗ ਦੌਰਾਨ ਹਾਜਰ ਆਏ ਪ੍ਰਮੋਟਰ ਅਤੇ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਦੇ ਨੁਮਾਇੰਦਿਆਂ ਨੂੰ ਤਹਿਸੀਲਦਾਰ, ਫਰੀਦਕੋਟ ਪਾਸੋਂ ਪ੍ਰਾਪਤ ਮੌਜੂਦਾ ਅਲਾਟੀਆਂ ਦੀ ਲਿਸਟ ਮੁਹੱਈਆ ਕਰਵਾਈ ਗਈ ਅਤੇ RWA ਬਣਾਉਣ ਸਬੰਧੀ ਸਹਿਮਤੀ ਦੀ ਮੰਗ ਕੀਤੀ ਗਈ। ਇਸ ਤੋਂ ਹਾਜਰ ਆਏ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਦੇ ਪ੍ਰਧਾਨ ਵੱਲੋਂ ਹਾਊਸ ਦੇ ਧਿਆਨ ਵਿੱਚ ਲਿਆਂਦਾ ਗਿਆ ਕਿ ਕਈ ਵਸਨੀਕਾਂ ਵੱਲੋਂ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਨੂੰ ਮੈਂਟਨੈਂਸ ਚਾਰਜਜ਼ ਵੀ ਨਹੀਂ ਦਿੱਤੇ ਜਾ ਰਹੇ। ਜਿਸ ਕਰਕੇ ਕਲੋਨੀ ਦੀ ਸਾਂਝ-ਮੰਤਾਲ ਕਰਨੀ ਮੁਸ਼ਕਿਲ ਹੈ।

ਇਸ ਤੋਂ ਹਾਜਰ ਸੀਨੀਅਰ ਲਾਅ ਅਫਸਰ, ਬੀਡੀਏ, ਬਠਿੰਡਾ ਵੱਲੋਂ ਹਾਊਸ ਦੇ ਧਿਆਨ ਵਿੱਚ ਲਿਆਂਦਾ ਗਿਆ ਕਿ ਹਾਲ ਦੀ ਖਤੀ ਮਾਨਯੋਗ ਐਨ.ਜੀ.ਟੀ. ਦੇ ਹੁਕਮਾਂ ਅਨੁਸਾਰ ਕਲੋਨੀ ਵਿਖੇ RWA ਦੀ ਸਥਾਪਨਾ ਕੀਤੀ ਜਾਣੀ ਹੈ ਅਤੇ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਵੱਲੋਂ ਦੱਸਿਆਂ ਤਰ੍ਹਾਂ ਬਾਬਤ ਚੇਤਿੰਗ ਟੇਕਓਵਰ ਕਰਨ ਤੋਂ ਪਹਿਲਾਂ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕਰ ਲਈ ਜਾਣੀ ਬਣਦੀ ਹੈ। ਉਹਨਾਂ ਵੱਲੋਂ ਹਾਜਰ ਆਏ ਪ੍ਰਮੋਟਰ ਅਤੇ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਦੇ ਨੁਮਾਇੰਦਿਆਂ ਨੂੰ RWA ਦੀ ਸਥਾਪਨਾ ਸਬੰਧੀ ਕੀਤੀ ਜਾਣ ਵਾਲੀ ਕਾਰਵਾਈ ਬਾਬਤ ਜਾਣੂ ਕਰਵਾਉਂਦੇ ਹੋਏ ਦੱਸਿਆ ਗਿਆ ਕਿ ਕਲੋਨੀ ਵਿਖੇ ਮੌਜੂਦਾ ਪਲਾਟ ਹੇਲਡਰ/ਵਸਨੀਕਾਂ ਅਤੇ ਪ੍ਰਮੋਟਰ (ਅਣ-ਵਿਕੇ ਪਲਾਟਾਂ ਲਈ) ਵੱਲੋਂ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਦੀ ਸਥਾਪਨਾ ਕਰਦੇ ਹੋਏ ਇਸ ਨੂੰ THE SOCIETIES REGISTRATION ACT, 1860 ਅਧੀਨ ਰਜਿਸਟਰਡ ਕਰਵਾਉਂਦੇ ਹੋਏ ਬੀਡੀਏ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਣਾ ਹੈ ਅਤੇ ਬੀਡੀਏ ਵੱਲੋਂ ਇਸ ਉਪਰੰਤ ਪਾਪਰ ਐਕਟ ਦੀ ਧਾਰਾ 17-ਏ ਅਧੀਨ Allow ਕੀਤਾ ਜਾਵੇਗਾ।

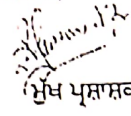
ਇਸ ਤੋਂ ਹਾਜਰ ਆਏ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਦੇ ਨੁਮਾਇੰਦਿਆਂ ਵੱਲੋਂ ਸਹਿਮਤੀ ਜਤਾਈ ਗਈ ਅਤੇ ਅਸ਼ਵਾਸਨ ਦਿੱਤਾ ਗਿਆ ਕਿ ਉਹ ਪ੍ਰਾਪਤ ਲਿਸਟ ਅਨੁਸਾਰ ਮੌਜੂਦਾ ਅਲਾਟੀਆਂ ਨਾਲ ਮੀਟਿੰਗ ਕਰਨਗੇ ਅਤੇ ਜਿਸ ਤਰ੍ਹਾਂ ਵੀ ਉਸ ਮੀਟਿੰਗ ਵਿੱਚ ਫੈਸਲਾ ਲਿਆ ਜਾਵੇਗਾ ਅਨੁਸਾਰ RWA ਬਣਾਉਣ ਸਬੰਧੀ ਬੀਡੀਏ ਨੂੰ ਸੂਚਿਤ ਕਰ ਦਿੱਤਾ ਜਾਵੇਗਾ।

ਇਸ ਤੋਂ ਪ੍ਰਧਾਨ ਜੀ ਵੱਲੋਂ ਮੁੜ ਤੋਂ ਹਾਜਰ ਆਏ ਪ੍ਰਮੋਟਰ ਅਤੇ ਵੈਲਫੇਅਰ ਸੁਸਾਇਟੀ ਦੇ ਨੁਮਾਇੰਦਿਆਂ ਨੂੰ RWA ਦੀ ਮਹੱਤਤਾ ਦੱਸਦੇ, ਪਾਪਰ ਐਕਟ ਦੇ ਉਪਸੰਘਾਂ ਦੀ ਜਾਣਕਾਰੀ ਦਿੰਦੇ ਹੋਏ ਅਤੇ ਮਾਨਯੋਗ ਐਨ.ਜੀ.ਟੀ. ਦੇ ਹੁਕਮਾਂ ਦੀ ਪਾਲਣਾ ਕਰਨ ਸਬੰਧੀ RWA ਦੀ ਸਥਾਪਨਾ ਹਿੱਤ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਜਲਦ ਤੋਂ ਜਲਦ ਕਰਨ ਦੀਆਂ ਹਦਾਇਤਾਂ ਜਾਰੀ ਕੀਤੀਆਂ ਗਈਆਂ।

ਮੀਟਿੰਗ ਧੰਨਵਾਦ ਸਹਿਤ ਸਮਾਪਤ ਹੋਈ।


ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
ਸੀ.ਡੀ.ਏ., ਬਠਿੰਡਾ।

2. ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਪੀ.ਪੀ.ਸੀ.ਬੀ., ਫਰੀਦਕੋਟ।
3. ਪ੍ਰਮੋਟਰ ਸ਼੍ਰੀ ਪ੍ਰਦੀਪ ਕੁਮਾਰ ਪੁੱਤਰ ਸ਼੍ਰੀ ਦਰਸ਼ਨ ਲਾਲ, ਮਾਰਫਤ ਬਾਬਾ ਫਰੀਦ ਕਲੋਨਾਈਜਰਜ਼ ਬਾਬਾ ਫਰੀਦ ਇੰਨਕਲੇਵ, ਕੋਟਕਪੂਰਾ ਰੋਡ, ਫਰੀਦਕੋਟ ਅਤੇ ਸ਼੍ਰੀ ਸੰਜੀਵ ਕੁਮਾਰ ਪੁੱਤਰ ਸ਼੍ਰੀ ਹਰੀ ਚੰਦ, (ਮੋਸ: ਫਰੀਦ ਕਲੋਨਾਈਜਰਸ, ਕੋਟਕਪੂਰਾ ਰੋਡ, ਫਰੀਦਕੋਟ), ਵਾਸੀ ਕਮਲਾ ਸਟਰੀਟ ਲਾਈਨ, ਬਜ਼ਾਰ, ਫਰੀਦਕੋਟ।
4. ਨਿਰਮਲ ਸਿੰਘ ਵਾਸੀ ਫਰੀਦ ਇੰਨਕਲੇਵ, ਫਰੀਦਕੋਟ (faridenclavewelfareociety@gmail.com)



ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
ਬੀਡੀਏ, ਬਠਿੰਡਾ।

(ENGLISH TRANSLATION)

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PROCEEDINGS OF THE MEETING HELD ON 07/05/2026 REGARDING THE ESTABLISHMENT OF R.W.A. IN THE RESIDENTIAL COLONY OF FARID ENCLAVE 1 AND 2, FARIDKOT, UNDER THE CHAIRMANSHIP OF SMT. APARNA M.B., IAS, CHIEF ADMINISTRATOR, B.D.A., BATHINDA.

The following officers/members participated in the meeting:

Additional Chief Administrator, BDA, Bathinda

1. Senior Law Officer, BDA, Bathinda
2. Pradeep Kumar, Promoter's Representative
3. Sukhveer Singh, Promoter's Representative
4. President, Farid Enclave Welfare Society and Residents of the Colony

At the commencement of the meeting, the Chairperson welcomed the present members and informed them that today's meeting is being held in continuation of the meeting dated 25.03.2026. In the previous meeting, it was conveyed that pursuant to the orders dated 24.02.2026 passed by the Hon'ble N.G.T., wherein directions were issued to the District Administration, Faridkot for the establishment of an RWA in the said colony, the Deputy Commissioner, Faridkot has accordingly issued instructions to this office regarding the formation of the RWA.

In the meeting held on 25.03.2026, the representatives of the Farid Enclave Welfare Society had informed that due to the non-availability of the list of current allottees of the colony, they were unable to coordinate with the plot holders. During today's meeting, the updated list of current allottees received from the Tehsildar, Faridkot was provided to the promoters and the welfare society representatives present, and their consent for forming the RWA was sought. On this, the President of the Welfare Society brought to the notice of the House that several residents are not paying maintenance charges to the Welfare Society, due to which it is difficult to maintain the colony.

Upon this, the Senior Law Officer, BDA, Bathinda brought to the notice of the House that, for the time being, as per the orders of the Hon'ble NGT, the RWA is to be established in the colony, and the necessary action regarding the grievances mentioned by the Welfare Society ought to be taken before the handover of responsibilities. Apprising the promoters and the Welfare Society representatives present of the procedure to be followed for the establishment of the RWA, he explained that the current plot holders/residents and the promoter (for unsold plots) shall jointly establish a welfare society, register it under THE SOCIETIES REGISTRATION ACT, 1860, and intimate BDA. Thereafter, BDA will grant approval under Section 17-A of the PAPRA Act.

On this, the representatives of the Welfare Society expressed their agreement and assured that they would hold a meeting with the current allottees as per the received

list, and BDA would be informed about the formation of the RWA in accordance with whatever decision is taken in that meeting.

Thereupon, the Chairperson once again emphasized the significance of the RWA to the attending promoters and Welfare Society representatives, briefed them on the provisions of the PAPRA Act, and issued instructions to initiate further proceedings for the establishment of the RWA as soon as possible in compliance with the orders of the Hon'ble NGT.

The meeting concluded with a vote of thanks.

Sd/-

Chief Administrator
BDA, Bathinda.

Endorsement No.: C.A.: BDA/Bathinda/2026/242-45 Date: 14/5/26

A copy of the above is forwarded to the following for information and further necessary action, please:

1. The Hon'ble Deputy Commissioner, Faridkot.
2. Executive Engineer, P.P.C.B., Faridkot.
3. Promoter Sh. Pradeep Kumar S/o Sh. Darshan Lal, C/o Baba Farid Colonizers, Baba Farid Enclave, Kotkapura Road, Faridkot, and Sh. Sanjeev Kumar S/o Sh. Hari Chand (M/s Farid Colonizers, Kotkapura Road, Faridkot), resident of Kamla StreetLine Bazar, Faridkot.
4. Nirmal Singh, resident of Farid Enclave, Faridkot (faridenclavewelfaresociety@gmail.com).

Sd/-

Chief Administrator
BDA, Bathinda.



ਬਠਿੰਡਾ ਡਿਵੈਲਪਮੈਂਟ ਅਥਾਰਟੀ, ਬਠਿੰਡਾ

ਬੀ.ਡੀ.ਏ ਕੰਪਲੈਕਸ, ਠਾਗੂ ਚੌੜ, ਬਠਿੰਡਾ

Annex P
Annexure-P

ਸੇਵਾ ਵਿਖੇ,

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ
ਫਾਰੀਦਕੋਟ ।

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ਪੱਤਰ ਨੰ: ਮੁ:ਪ੍ਰ:ਬੀਡੀਏ/ਬਠਿੰਡਾ/2026/੨੧੩
ਮਿਤੀ: ੨੨-੦੫-੨੦੨੬


ਵਿਸ਼ਾ: **Regarding formation of RWA in Farid Enclave 1 and 2, Faridkot.**

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿਚ ਆਪ ਜੀ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਵਲੋਂ ਪ੍ਰਾਪਤ ਹਦਾਇਤਾਂ ਦੇ ਸਨਮੁੱਖ ਵਿਸ਼ਾ ਅੰਕਿਤ ਕਲੋਨੀਆਂ ਵਿਖੇ RWA ਦੀ ਸਥਾਪਨਾ ਹਿੱਤ ਨਿਮਨਹਸਤਾਖਰ ਵਲੋਂ ਮਿਤੀ: 25.3.2026 ਨੂੰ ਫਰੀਦ ਇਨਕਲੋਵ ਵੈਲਫੇਅਰ ਸੋਸਾਇਟੀ ਦੇ ਨੁਮਾਇੰਦਾ ਨਾਲ ਮੀਟਿੰਗ ਕੀਤੀ ਗਈ ਸੀ ਜਿਸ ਵਿਚ ਪ੍ਰੋਮੋਟਰ ਵੀ ਹਾਜਰ ਸਨ। ਮੀਟਿੰਗ ਦੌਰਾਨ ਉਕਤ ਸੋਸਾਇਟੀ ਵਲੋਂ ਇਸ ਦਫਤਰ ਪਾਸੋਂ ਮੌਜੂਦਾ ਪਲਾਟ ਹੋਲਡਰਾਂ ਦੀ ਡਿਟੇਲ ਦੀ ਮੰਗ ਕੀਤੀ ਗਈ ਤਾਂ ਜੋ ਉਨ੍ਹਾਂ ਵਲੋਂ ਸਾਰੇ ਪਲਾਟ ਹੋਲਡਰਾਂ ਨਾਲ ਤਾਲਮੇਲ ਕੀਤਾ ਜਾ ਸਕੇ।

ਉਕਤ ਲਿਸਟ ਤਹਿਸੀਲਦਾਰ ਫਰੀਦਕੋਟ ਦੀ ਦੇ ਦਫਤਰ ਪਾਸੋਂ ਪ੍ਰਾਪਤ ਕਰਨ ਉਪਰੰਤ ਮਿਤੀ: 07.5.2026 ਨੂੰ ਮੁੜ ਤੋਂ ਉਕਤ ਵੈਲਫੇਅਰ ਸੋਸਾਇਟੀ ਅਤੇ ਪ੍ਰੋਮੋਟਰ ਨਾਲ ਮੀਟਿੰਗ ਕੀਤੀ ਗਈ ਅਤੇ ਸੋਸਾਇਟੀ ਦੇ ਮੈਂਬਰਾਨ ਨੂੰ ਪ੍ਰਾਪਤ ਪਲਾਟ ਹੋਲਡਰਾਂ ਦੀ ਲਿਸਟ ਮੁਹਈਆ ਕਰਵਾਉਂਦੇ ਹੋਏ ਆਰ.ਡਬਲਯੂ.ਏ ਦੀ ਸਥਾਪਨਾ ਸਬੰਧੀ ਪਾਪਰ ਐਕਟ ਅਧੀਨ ਆਰ.ਡਬਲਯੂ.ਏ ਦੇ ਅਧਿਕਾਰਾ ਬਾਰੇ ਜਾਣਕਾਰੀ ਦਿੰਦੇ ਹੋਏ ਆਰ.ਡਬਲਯੂ.ਏ ਦੀ ਰਜਿਸਟਰੇਸ਼ਨ ਸਬੰਧੀ ਕਿਹਾ ਗਿਆ। ਇਸ ਤੋਂ ਹਾਜਰ ਆਏ ਮੈਂਬਰਾ ਵਲੋਂ ਆਸ਼ਵਾਸਨ ਦਿੱਤਾ ਗਿਆ ਕਿ ਉਹ ਪਲਾਟ ਹੋਲਡਰਾਂ ਨਾਲ ਮੀਟਿੰਗ ਕਰਕੇ ਬੀ.ਡੀ.ਏ ਨੂੰ ਸੂਚਿਤ ਕਰਨਗੇ। ਮੀਟਿੰਗ ਦੀ ਕਾਰਵਾਈ ਇਸ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ: 242-45 ਮਿਤੀ: 14.5.2026 ਰਾਂਗੀ ਜਾਰੀ ਕੀਤੀ ਗਈ ਜਿਸ ਦੀ ਕਾਪੀ ਆਪ ਜੀ ਨੂੰ ਵੀ ਭੇਜੀ ਜਾ ਚੁੱਕੀ ਹੈ।

ਉਕਤ ਸੋਸਾਇਟੀ ਮੈਂਬਰਾਨ ਵਲੋਂ ਹਾਲਾ ਤੱਕ ਕੋਈ ਜਵਾਬ ਪ੍ਰਾਪਤ ਨਹੀਂ ਹੋਇਆ। ਇਸ ਤਰਾਂ ਆਪ ਜੀ ਵਲੋਂ ਪ੍ਰਾਪਤ ਹਦਾਇਤਾਂ ਦੇ ਸਨਮੁੱਖ ਆਰ.ਡਬਲਯੂ.ਏ ਦੀ ਸਥਾਪਨਾ ਹਿੱਤ ਇਸ ਦਫਤਰ ਵਲੋਂ ਲਗਾਤਾਰ ਯਤਨ ਕੀਤੇ ਜਾ ਰਹੇ ਹਨ ਅਤੇ ਕਾਰਵਾਈ ਪ੍ਰਸੈਸ ਅਧੀਨ ਹੈ।

ਰਿਪੋਰਟ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਹਿੱਤ ਹੈ ਜੀ।


ਮੁੱਖ ਪ੍ਰਸ਼ਾਸਕ,
ਬੀਡੀਏ, ਬਠਿੰਡਾ।

Bathinda Development Authority, Bathinda.

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BDA Complex, Bhagu Road, Bathinda.

To,
The Deputy Commissioner,
Faridkot.

Letter No.: C.A./BDA/Bathinda/2026/293

Date: 22-05-2026

Subject: Regarding formation of RWA in Farid Enclave 1 and 2, Faridkot.

With reference to the subject cited above, it is brought to your kind notice that in compliance with the directions received from your office, the undersigned conducted a meeting on 25.03.2026 with the representatives of the Farid Enclave Welfare Society for the establishment of an RWA in the aforementioned colonies. The promoter was also present during this meeting. During the course of the meeting, the said Society requested this office to provide the details of the current plot holders so that they could coordinate with all of them.

Upon obtaining the said list from the office of the Tehsildar, Faridkot, a subsequent meeting was held with the above said Welfare Society and the promoters on 07.05.2026. While handing over the list of plot holders to the members of the Society, they were apprised of the rights of an RWA under the PAPRA Act, and were instructed regarding the registration of the RWA. Thereupon, the attending members assured that they would hold a meeting with the plot holders and intimate the BDA accordingly. The proceedings of the meeting were issued vide this office Letter No. 242-45, dated 14.05.2026, a copy of which has already been forwarded to you.

No response has been received from the members of the said Society to date. Thus, in compliance with the instructions received from your end, continuous efforts are being made by this office for the establishment of the RWA, and the proceedings are currently under process.

This report is submitted for your kind information, please.

Sd/-

Chief Administrator
BDA, Bathinda.